

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH AT PUNE

ORIGINAL APPLICATION No.106/2025 (WZ)

Sangram Subhash Divekar
and others

APPLICANT

Vs.

State of Maharashtra
and others

RESPONDENTS

REPLY AFFIDAVIT ON BEHALF OF RESPONDENT NO. 5 i.e.,
MAHARASHTRA RAJYA SAHKARI DUDH MAHASANGH
MARYADIT

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Pune

Dated: 04.02.2026

Advocate for Respondent No 5

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH AT PUNE

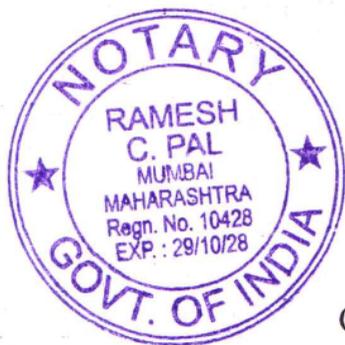
ORIGINAL APPLICATION No.106/2025 (WZ)

Sangram Subhash Divekar
and others APPLICANT

Vs.

State of Maharashtra
and others

RESPONDENTS



AFFIDAVIT

I, Mr. Pravinkumar Balabhai Parmar, Age about 50 years,
Occ: Service, the Administration head of the Respondent No.5
herein, do hereby state on solemn affirmation, as under :

- 1) I am filing this Reply Affidavit on behalf of MAHARASHTRA RAJYA SAHKARI DUDH MAHASANGH MARYADIT. I say that the applicant has erroneously mentioned the name of respondent no. 5 as Mahanand Rajya Sahkari Dudh Mahasangh Maryadit. I say that I am working as an Administration head of the respondent no. 5 and I am acquainted with the facts in the

matter. Therefore, I am filing this Reply Affidavit on behalf of the Respondent No.5.

- 2) I say that the present OA is filed by Sangram Subhash Divekar and others alleging purported violation of Consent to Operate dated 4.12.2024 issued by the MPCB and have sought urgent reliefs against alleged air and water pollution purported to be caused by respondent no. 5.
- 3) I say that this respondent no. 5 denies all the contentions, allegations and averments made in the present OA filed by the Applicant unless specifically admitted hereinbelow. Nothing stated in the present reply be construed to have been admitted by this respondent for lack of specific denial.
- 4) I say that the respondent no. 5 is running a plant for manufacturing skim milk powder and butter at Gat No.2104/1 B, Pune- Solapur Highway, village Varvand, Taluka Daund, District Pune. Said premises admeasuring 5 acres were leased by the Pune Jilla Dudh Utpadak Sangh (KATRAJ DAIRY) for a period of 99 years to this respondent.

- 5) I say that, in the year, 2010, the land was handed over by Pune Jilla Dudh Utpadak Sangh (KATRAJ DAIRY) to the Respondent No.5, who, by applying all the necessary



(Signature)

permissions, constructed a Plant for production of skimmed milk powder and butter. The said Plant was proposed since there was excess milk collection by union members during the Flush Season i.e., November to April. Therefore, as per the Welfare Policy, the Plant was proposed and established for producing skimmed milk powder and butter from the excess milk. The said Plant had become operational in December, 2014.

- 6) I say that the MPCB had granted Consent to Establish for the said plant on 04/09/2013. *A copy of the same is annexed as ANNEXURE A.* I say that the MPCB had granted Consent to Operate to this respondent on 3rd November, 2014 and thereafter it is renewed from time to time. I say that the MPCB had renewed the consent to operate on 4th December, 2024 and the is granted for a period up to 30th April, 2029. *A copy of the CTO dated 04/12/2024 is annexed as ANNEXURE B.*
- 7) I say that to run the said plant a coal fired combi boiler having capacity of 10 TPH is installed. The said Plant is procured from Thermax, a global company well known for its boilers and heaters. I say that said unit is operated on imported Indonesian coal.



- 8) I say that the said Plant has a capacity to process 3.5 Lakhs litres of milk daily. However, the said plant is currently processing 2 Lakhs litres of milk per day and, from the same, only skimmed milk powder and butter is produced which is used as a raw material for dairy products.
- 9) I say that Effluent Treatment Plant is installed having capacity of 3 Lakhs liters for treatment of the effluent generated from the production of dairy products. I say that as the said effluent is generated from the production of dairy products, it does not contain any heavy metal. I say that the treated water is then supplied by pipelines to the farmers, having farms which are 6 to 8 kms away from the plant for agricultural usage for free of cost vide agreement dated 16.01.2014. *A copy of the same is annexed as ANNEXURE C.*
- 10) I say that the said Plant has been established as per the Consent to Establish issued by the MPCB, and the same is also being run as per the Consent to Operate granted by the MPCB. The terms and conditions set out in the Consent to Operate are properly followed.

I further say that monthly, the Respondent No.5 is taking samples of the effluent and getting them tested from MOEF authorised NABL Labs. The last report for the samples collected in the last three months, for the months of



January, December and November, are found to be within the parameters of the MPCB, and *the same are annexed collectively as ANNEXURE D.*

12) I say that the respondent is quarterly monitoring Air, sound and boiler stack emissions and the same are found to be within the parameters of the MPCB. *A copy of the Quarterly reports of 2025 are annexed collectively as ANNEXURE E.*

13) I further say that the Respondent No.5 has been making every endeavour to operate the Plant as per the norms set out by the MPCB and the laws. The MPCB had issued a show-cause notice on 17th February, 2025 on the basis of a visit by the MPCB on 23rd December, 2024. The Respondent No.5 had filed its detailed reply to the show-cause notice on 22nd February, 2025. The show-cause notice, inspection report and reply of the Respondent No.5 are filed by the Petitioner on page Nos. 92, 90 and 93 respectively.

As per the inspection report, the MPCB had suggested certain changes in the coal-fired boiler and ETP. As per the suggestion of M/s Thermax, an order for a rotary valve of dust collector was immediately placed on 26th January, 2025. Moreover, a new rotary air lock valve has been installed, consequent to which there is a reduction in the emission through the chimney. The Respondent No.5 had

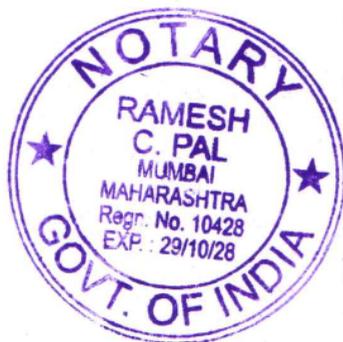


already engaged and sought consultation from the manufacturer of the boiler, i.e., M/s Thermax, for designing Electrostatic precipitator (ESP) as advance equipment to gather/collect the dust and reduce dust emissions generated from the coal-fired boiler. The purchase order for the ESP has been placed on 27th January, 2026, and the same is expected to be completed by June, 2026. *A copy of the purchase order placed with the channel partner of the manufacturer of the boiler, M/s Thermax, is annexed as ANNEXURE F.* Apart from the same, the Respondent No.5 is also pursuing the said vendor to expedite the process separately.

- 15) It is further submitted that the coal shed of the Respondent was damaged due to weather conditions, and the same has been repaired, and the coal is stored in an enclosed shed so that there is no transmission of any dust whatsoever from outside the storage area. Apart from the same, the grade of the coal being used by the Respondent has been changed. Earlier, coal of the size of 0 mm to 50 mm was procured. However, now the same is increased 10 to 25 mm so that it does not emit any dust particles during handling or crushing. I say that as the maximum size in now reduced to 25mm, the requirement of crushing process is less, thereby again reducing the emission of dust. Moreover, additionally, water sprinklers have been installed to spray water on the coal and the coal is transported through a



defined pathway so as to avoid dust formation. Apart from the same, the Respondent No.5 also intends to construct an additional coal shed. However, over the said land, a high-tension electricity line of MSEDCL is in existence. As the same is a high-tension line, the same is required to be shifted in order to facilitate construction of the additional coal shed. This respondent had requested MSEDCL to shift the high-tension line on 13th February, 2025. *A copy of the said letter dated 13.02.2025 is annexed as ANNEXURE G.* In pursuance of the same, the MSEDCL has taken cognizance and also conducted a site inspection on 3rd March, 2025. Accordingly, the MSEDCL conveyed that the said work shall take around 5 to 6 years, after approval of the budget. Considering the urgency, the respondent undertook to pay for the entire shifting vide letter dated 13th June, 2025. *A copy of the letter dated 13th June, 2025 issued by the respondent no. 5 to MSEDCL is annexed as Annexure H.* Accordingly, as demanded by the MSEDCL vide letter 11th December, 2025, the respondent has paid an amount of Rs. 51,29,822/- with the MSEDCL for urgent shifting of the High tension line. *A copy of the letter dated 11.12.2025 and the receipt voucher dated 15.01.2026 is annexed as Annexure I.* The respondent has also annexed the photograph of the said work carried out by MSEDCL. *The same is annexed as ANNEXURE J.* The work for shifting the High-tension line has already started and will be completed in next two months. Thereafter, the provisions



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for additional coal shed shall be made immediately. The coal is presently stored in an enclosed shed. There is no dust travelling outside the shed. Apart from the same, green net has been erected over the entire compound wall so as to screen any dust which may be generated accidentally. Moreover, the respondent has planted over 200 Ashoka trees to mitigate the dust emissions.

- 16) The Respondent, in order to shift from coal to briquettes, had made an attempt. This respondent purchased 300 mt briquettes vide a purchase order dated 18th March, 2025. ***A copy of the Purchase order dated 18.03.2025 is annexed at Annexure K.*** The Respondent processes 2 lakh litres of milk per day of milk for which required steam-pressure was not maintained by the usage of briquettes. Thus, the same was not found suitable as a fuel for burning in the furnace as the furnace is designed for baggase fuel. Consequently, the usage could not be continued. Therefore, the Respondent is now procuring high-grade coal with low ash value. Apart from the same, as stipulated by the MPCB under the Consent to Establish and Operate, an effluent treatment plant is also established and is running as per strict norms. The said ETP plant is run for the entire period of the plant operation, and the entire effluent generated is treated therein. Moreover, the same is done through a third party, viz., M/s. Earth Environment Services, under a service order no.209 dated 28th March, 2025 for a period of two years. ***A copy of the service order dated 28.03.2025 is***



annexed as Annexure L. Apart from the same, in order to modernize the same and keep it repaired, a professional team has been engaged, and as per their suggestions, repairs have been carried out by way of modernization. As per their suggestions, the digester has been modified.

- 17) I say that MPCB had issued proposed direction under section 33A of Water (Prevention & Control of pollution) Act, 1974 on 21st April, 2025. The Respondent No.5 had filed its detailed reply to the same on 24th April, 2025 and have annexed the treated water analysis reports for the month of March 2025 and April, 2025 from NABL Accredited Laboratory. *A copy of the proposed directions dated 21st April, 2025, reply dated 24th April, 2025 is annexed collectively as ANNEXURE-M*
- 18) I say that MPCB has conducted water analysis of the treated water from ETP and the results are found within the set parameters. *A copy of the Analysis Report dated 27.05.2025 and 31.10.2025 is annexed collectively as ANNEXURE N.*
- 19) I say that a personal hearing was conducted by the MPCB on 18th December, 2025, pursuant to which conditional directions were issued by the MPCB on 30th December, 2025 directing the respondent to upgrade the air pollution control system within next 60 days and store the coal at



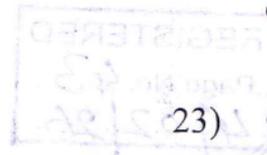
dedicated area in closed sheds and provide additional shed within 90 days and operate ETP as per consent. Further the respondent was directed to submit a fresh Bank guarantee of Rs.5,00,000/- for ensuring compliance of the above directions. *A copy of the conditional directions dated 30.12.2025 is annexed as ANNEXURE O.* I say that the respondent has issued a reply to the conditional directions on 5 January, 2026. *A copy of the said reply is annexed as Annexure P.* I say that in compliance of the conditional directions, the respondent has submitted Bank guarantee of Rs.5,00,000/- on 06/01/2026, which is acknowledged by the MPCB. *A copy of the same is annexed as ANNEXURE Q*

- 20) I say that the respondent has submitted the status report to the MPCB on 9th October, 2025 apprising the MPCB about the status and the measures taken by the respondent to mitigate dust emissions. *A copy of the status report dated 9.10.2025 is annexed as Annexure R*
- 21) I say that, after issuance of conditional directions, the respondent has again submitted a status report to the MPCB on 2nd February, 2026, apprising MPCB about the actions and measures taken by the Respondent in pursuance of the conditional directions. *A copy of the status report dated 2nd February, 2026 is annexed as Annexure S*

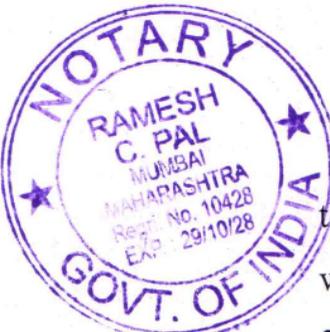




22) I further say that the Plant is being run as per the norms, and the same is not causing any pollution. Apart from the same, the Respondent is ready and shall make every endeavour to incorporate any further advanced technology as well as upgrades to the ETP plant. The water utilized by the Respondent is only for cleaning of the milk tanks, machines, and the pipes carrying the milk. For the same, only cleaning material is use. The same is also treated in the ETP plant. The same does not contain any harmful chemicals. There is no question of usage of any poisonous material or heavy metal. The entire plant processing house is made of stainless steel, and as such, the usage thereof does not generate any effluent.



23) Considering the same, the petition as filed is without any merits and deserves to be dismissed. No pollution has been caused by the operation of the plant. Therefore, there is no question of imposing any EDC. The Respondent has not violated any norms under the Air Pollution Act or the Water Pollution Act. Therefore, the present proceedings may kindly be dismissed.



Whatever has been stated hereinabove is true and correct to the best of my knowledge, belief and information and, in witness whereof, I have signed this at Pune on this 4th day of February, 2026.



I know the Affiant

Advocate

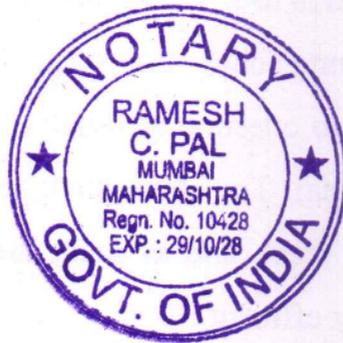
AFFIANT

P. B. PARMAR

Head - Admin / Legal / Estate / Security / Transport
Maharashtra Rajya Sahakari Duh Mahasangh Maryadit,
Mumbai

Western Express Highway, Goregaon (East), Mumbai-400 065.

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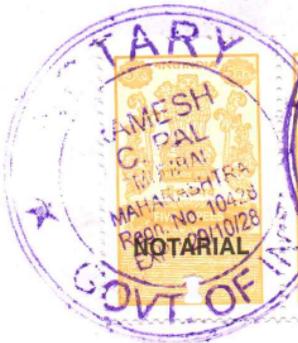


BEFORE ME

Handwritten signature of Ramesh C. Pal
RAMESH C. PAL
B.A.L.L.B.,
NOTARY GOVT. OF INDIA
REG. NO. 10426

NOTED & REGISTERED

Sr. No. 129... Page No. 43...
Date 4/02/26



4 FEB 2026

ANNEXURE A

MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 2402 0781/2401 0437

Fax : 2402 4068

Email : jdwater@mpcb.gov.in

Visit At : <http://mpcb.gov.in>

Kalpataru Point
02nd, 03rd & 04th floor
Opp. Cineplanet,
Near Sion Circle, Sion (E),
Mumbai- 400 022

Red/L.S.I

Date: 04/09/2013

Consent No: BO/JD (WPC)/EIC-PN-17712-13 /E/CC- 7486

Consent to Establish under Section 25 of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorization / Renewal of Authorization under Rule 5 of the Hazardous Wastes (Management, Handling & Transboundary Movement) Rules 2008

[To be referred as Water Act, Air Act and HW (M, H & TM) Rules respectively].

CONSENT is hereby granted to

.....
Maharashtra Rajya Sahkari Duh Mahasangh Maryadit Mumbai,
S.No.2104 (B), Village, Varvand, Tal-Daund,
Dist - Pune.

located in the area declared under the provisions of the Water Act, Air act and Authorization under the provisions of HW(M, H & TM) Rules and amendments thereto subject to the provisions of the Act and the Rules and the Orders that may be made further and subject to the following terms and conditions:

1. The Consent to Establish is granted for a period up to: Commissioning of the unit or 5 years whichever is earlier.
2. The Consent is valid for the manufacture of -

Sr. No.	Product Name	Maximum Quantity	UOM
1	Skim Milk Powder	900	MT/M
2	Butter	360	MT/M

3. CONDITIONS UNDER WATER ACT:

- (i) The daily quantity of trade effluent from the factory shall not exceed 295.00M3.
- (ii) The daily quantity of sewage effluent from the factory shall not exceed 4.00M3.
- (iii) Trade Effluent

Treatment: The applicant shall provide comprehensive treatment system consisting of primary, secondary and/or tertiary treatment as is warranted with reference to influent quality and operate and maintain the same continuously so as to achieve the quality of the treated effluent to the following standards:

1	pH	Between	6.5 to 8.5
2	Suspended Solids	Not to exceed	100 mg/l
3	BOD 3 days 27 Deg. C	Not to exceed	100 mg/l
4	COD	Not to exceed	250 mg/l
5	Oil & Grease	Not to exceed	10 mg/l
6	T.D.S.	Not to exceed	2100 mg/l
7	Sulphates	Not to exceed	1000 mg/l
8	Chlorides	Not to exceed	600 mg/l

SRO Pune I/I/R/L/90916000



- (iv) **Trade Effluent Disposal:** The treated effluent shall be recycled / reused to the maximum extent and rest shall be used for gardening / irrigation. In no case, at any time effluent shall finds its way to any water body directly or indirectly.
- (v) **Sewage Effluent Treatment:** The applicant shall provide comprehensive treatment system as is warranted with reference to influent quality and operate and maintain the same continuously so as to achieve the quality of treated effluent to the following standards.
- | | | | | |
|-----|-------------------|---------------|-----|-------|
| (1) | Suspended Solids | Not to exceed | 100 | mg/l. |
| (2) | BOD 3 days 27o C. | Not to exceed | 100 | mg/l. |
- (vi) **Sewage Effluent Disposal:** The treated domestic effluent shall be soaked in a soak pit, which shall be got cleaned periodically. Overflow, if any, shall be used on land for gardening / plantation only.
- (vii) **Non-Hazardous Solid Wastes:**

Sr. No.	Type Of Waste	Quantity	UOM	Treatment	Disposal
--- N.A. ---					

(viii) **Other Conditions:** Industry should monitor effluent quality regularly.

4. The applicant shall comply with the provisions of the Water (Prevention & Control of Pollution) Cess Act, 1977 (to be referred as Cess Act) and amendment Rules, 2003 there under

The daily water consumption for the following categories is as under:

- | | | | | |
|-------|---|-----|--------|-----|
| (i) | Domestic purpose | ... | 5.00 | CMD |
| (ii) | Water gets Polluted & Pollutants are Biodegradable | ... | 380.00 | CMD |
| (iii) | Water gets Polluted, Pollutants are not Biodegradable & Toxic | ... | 0.00 | CMD |
| (iv) | Industrial Cooling, spraying in mine pits or boiler feed | ... | 80.00 | CMD |

The applicant shall regularly submit to the Board the returns of water consumption in the prescribed form and pay the Cess as specified under section 3 of the said Act.

5. CONDITIONS UNDER AIR ACT.

- (i) The applicant shall install a comprehensive control system consisting of control equipments as is warranted with reference to generation of emission and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards:

a) Control Equipment:

Multicyclone Dust collector of sufficient capacity shall be provided to the source of particulate matter emission section to limit the following standard.

b) Standards for Stack Emissions:

- | | | | | |
|----|-----------------|---------------|-----|--------------------|
| 1) | SPM | Not to exceed | 150 | mg/Nm ³ |
| 2) | SO ₂ | Not to exceed | 482 | kg/day |

(ii) The applicant shall observe the following fuel pattern:-

Sr. No.	Type Of Fuel	Quantity	UOM
1	Coal	48.00	MT/Day
2	Bagasse	108.00	MT/Day
3.	LDO	75.00	Lit./Hr

(iii) The applicant shall erect the chimney(s) of the following specifications:-

Sr. No.	Chimney Attached To	Height in Mtrs.
1	Boiler	40.00
2	D.G set(1000KVA)	*6.32
3	D.G set(500KVA)	*4.47

(* above the roof of the building in which it is installed)



(iv) The applicant shall provide ports in the chimney/(s) and facilities such as ladder, platform etc. for monitoring the air emissions and the same shall be open for inspection to/and for use of the Board's Staff. The chimney(s) vents attached to various sources of emission shall be designated by numbers such as S-1, S-2, etc. and these shall be painted/ displayed to facilitate identification.

(v) The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standard in respect of noise to less than 75 dB(A) during day time and 70 dB(A) during night time. Day time is reckoned in between 6 a.m. and 10 p.m. and night time is reckoned between 10 p.m. and 6 a.m.

(vi) Other Conditions:

1) The industry should not cause any nuisance in surrounding area.

6. CONDITIONS UNDER HAZARDOUS WASTE (MANAGEMENT, HANDLING & TRANSBOUNDRY MOVEMENT) RULES, 2008:

(i) The Industry shall handle hazardous wastes as specified below.

Sr. No.	Type Of Waste	Quantity	UOM	Disposal
---------	---------------	----------	-----	----------

--- Industry shall not generate any type of Hazardous Waste. ---

(ii) Treatment: -

1. The authorization is hereby granted to operate a facility for collection, storage, transport & disposal of hazardous waste.
2. The industry should comply with the Hazardous Waste (M, H & TM) Rules, 2008.
 - a. Whenever due to any accident or other unforeseen act or even, such emissions occur or is apprehended to occur in excess of standards laid down, such information shall be forthwith Reported to Board, concerned Police Station, office of Directorate of Health Services, Department of Explosives, Inspectorate of Factories and Local Body. In case of failure of pollution control equipments, the production process connected to it shall be stopped.
 - b. The unit has to display and maintain the data online outside the factory main gate in Marathi & English both on a 6'x4' display board in the manner and the report of the compliance along with photograph shall be submitted to this office & concerned Regional Office/ Sub Regional Office.

7. Industry shall comply with following additional conditions:

- i. The applicant shall maintain good housekeeping and take adequate measures for control of pollution from all sources so as not to cause nuisance to surrounding area / inhabitants.
- ii. The applicant shall bring minimum 33% of the available open land under green coverage/ tree plantation.
- iii. Solid waste - The non hazardous solid waste arising in the factory premises, sweepings, etc., be disposed of scientifically so as not to cause any nuisance / pollution. The applicant shall take necessary permissions from civic authorities for disposal to dumping ground.
- iv. The applicant shall provide for an alternate electric power source sufficient to operate all pollution control facilities installed by he applicant to maintain compliance with the terms and conditions of the consent. In the absence, the applicant shall stop, reduce or otherwise, control production to abide by terms & conditions of this consent regarding pollution levels.
- v. The applicant shall not change or alter quantity, quality, the rate of discharge, temperature or the mode of the effluent / emissions or hazardous wastes or control equipments provided for without previous written permission of the Board.
- vi. The applicant shall provide facility for collection of environmental samples and samples of trade and sewage effluents, air emissions and hazardous wastes to the Board staff at the terminal or designated points and shall pay to the Board for the services rendered in this behalf.
- vii. The firm shall submit to this office, the 30th day of September every year, the Environmental Statement Report for the financial year ending 31st March in the



prescribed Form-V as per the provisions of rule 14 of the Environment (Protection) (Second Amendment) Rules, 1992.

- ix. As inspection book shall be opened and made available to the Board's officers during their visit to the applicant.
- x. The applicant shall install a separate electric meter showing the consumption of energy for operation of domestic and industrial effluent treatment plants and air pollution control system. A register showing consumption of chemicals used for treatment shall be maintained.
- xi. Separate drainage system shall be provided for collection of trade and sewage effluents. Terminal manholes shall be provided at the end of collection system with arrangement for measuring the flow. No effluent shall be admitted in the pipes / sewers down- stream of the terminal manholes. No effluent shall find its way other than in designed and provided collection System.
- xii. Neither storm water nor discharge from other premises shall be allowed to mix with the effluents from the factory.
8. The applicant shall obtain Consent to Operate from Maharashtra Pollution Control Board, before starting actual commercial production.
9. This Board reserves the right to amend or add any conditions in this consent and the same shall be binding on the applicant.
10. This consent shall not be construed as any exemption from obtaining necessary No Objection Certificate from other Government agencies as may deemed fit necessary.
11. The industry shall submit Board Resolution from Company Board by 25.09.2013, towards starting of construction and installation of boiler without obtaining consent to establish from the M.P.C Board thus violated the provisions of Environmental Laws and in future, they will not do such violations and submit bank Guarantee of Rs. 2.0 Lakhs towards submission of Board resolution in favor of the Regional Officer, Pune within 15 days period. The Bank Guarantee shall be valid up to 31.01.2019.
12. This Consent is issued pursuant to the decision of the Consent Appraisal Committee meeting of the Board held on 22.08.2013.
13. The Capital investment of the industry is Rs. 4160 Lacs.



For and on Behalf of the
Maharashtra Pollution Control Board,

(Rajeev Kumar Mital, IAS)
Member Secretary

To,
M/s. Maharashtra Rajya Sahkari Dudh Mahasangh Marvadi Mumbai,
S.No.2104 (B), Village - Varvand, Tal-Daund,
Dist - Pune.

Copy to:

Regional Officer, MPCB, Pune / Sub-Regional Officer, MPCB, Pune-I - They are directed to ensure the compliance of consent conditions.

CAO / Cess wing

Received Consent fee of -

Sr. No.	Amount(Rs.)	DD. No.	Date	Drawn On
1	75000	008239	21 Jan 2013	The Maharashtra State Co-Op Bank Ltd.

MAHARASHTRA POLLUTION CONTROL BOARD

Tel: 24010706/24010437
 Fax: 24023516
 Website: <http://mpcb.gov.in>
 Email: cac-cell@mpcb.gov.in



Kalpataru Point, 2nd, 3rd
 and 4th floor, Opp. Cine
 Planet Cinema, Near Sion
 Circle, Sion (E),
 Mumbai-400022

RED/L.S.I (R16)
 No:- Format1.0/CC/UAN
 No.0000204849/CR/2412000202

Date: 04/12/2024

To,
 Maharashtra Rajya Sahakari Dudh Mahasangh
 Maryadit
 Gut No.2104/1 B, Pune-solapur highway,Varvand
 Tal-Daund,Dist-Pune.



Sub: Renewal of consent to operate for milk products under RED Category

- Ref:**
1. Application submitted by SRO -Pune-1
 2. The Board's consent to operate dated 25/6/2021.
 3. The 11th Consent Committee of 2024-25 held on 14/11/2024.

Your application No.MPCB-CONSENT-0000204849 Dated 29.03.2024

For: Grant of Consent to Operate under Section 26 of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorization under Rule 6 and Rule 18(7) of the Hazardous & Other Wastes (Management & Transboundary Movement) Rules 2016 is considered and the consent is hereby granted subject to the following terms and conditions and as detailed in the schedule I, II, III & IV annexed to this order:

1. **The consent to renewal is granted for a period up to 30/04/2029**
2. **The capital investment of the project is Rs.75.83 Crs. (As per C.A Certificate submitted by industry Existing CI is-Rs. Crs + Expansion/Increase in C.I. - Rs. Crs)**
3. **Consent is valid for the manufacture of:**

Sr No	Product	Maximum Quantity	UOM
Products			
1	Skim Milk Powder	900	MT/M
2	Butter	360	MT/M

4. **Conditions under Water (P&CP), 1974 Act for discharge of effluent:**

Sr No	Description	Permitted (in CMD)	Standards to	Disposal Path
1.	Trade effluent	295	As per Schedule-I	On land for gardening
2.	Domestic effluent	4	As per Schedule-I	On land for gardening

5. **Conditions under Air (P& CP) Act, 1981 for air emissions:**

Sr No.	Stack No.	Description of stack / source	Number of Stack	Standards to be achieved
1	Boiler Stack	Boiler	1	As per Schedule -II
2	S-01	DG Set(1000KVA)	1	As per Schedule -II
3	S-02	DG Set(500KVA)	1	As per Schedule -II

6. **Non-Hazardous Wastes:**

Sr No	Type of Waste	Quantity	UoM	Treatment	Disposal
1	ETP Sludge	100	Kg/M	Composting	Use a manure
2	Fly ash/ boiler ash	3	MT/M	Authorized Manufactured	Sale to bricks manufacture

7. **Conditions under Hazardous & Other Wastes (M & T M) Rules 2016 for Collection, Segregation, Storage, Transportation, Treatment and Disposal of hazardous waste:**

Sr No	Category No./ Type	Quantity	UoM	Treatment	Disposal
NA					

8. The Board reserves the right to review, amend, suspend, revoke this consent and the same shall be binding on the industry.
9. This consent should not be construed as exemption from obtaining necessary NOC/ permission from any other Government authorities.
10. This consent is issued pursuant to the decision of the 11 th Consent Committee Meeting held on 14/11/2024.
11. This Consent is issued subject to an order passed or may be passed by Hon'able court.
12. The applicant shall make an application for renewal of consent 60 days prior to date of expiry of the consent. (Operate/Renewal)

This consent is issued on the basis of information/documents submitted by the Applicant/Project Proponent, if it has been observed that the information submitted by the Applicant/Project Proponent is false, misleading or fraudulent, the Board reserves its right to revoke the consent & further legal action will be initiated against the Applicant/Project Proponent.

Received Consent fee of -

Sr.No	Amount(Rs.)	Transaction/DR.No.	Date	Transaction Type
1	625000.00	TXN2404001481	08/04/2024	Online Payment

Copy to:

1. Regional Officer, MPCB, Pune and Sub-Regional Officer, MPCB, Pune I
- They are directed to ensure the compliance of the consent conditions.
2. Chief Accounts Officer, MPCB, Sion, Mumbai



SCHEDULE-I**Terms & conditions for compliance of Water Pollution Control:**

1. A] As per your application, you have provided Effluent Treatment Plant (ETP) of designed capacity of 298.00 CMD consisting of for the treatment of 295 CMD of trade effluent.
- B] The Applicant shall operate the effluent treatment plant (ETP) to treat the trade effluent so as to achieve the following standards prescribed by the Board or under EP Act, 1986 and Rules made there under from time to time, whichever is stringent:

Sr.No	Parameters	Limiting concentration not to exceed in mg/l, except for pH
(1)	pH	6.0 -8.5
(2)	BOD (3 days 27°C)	30
(3)	COD	250
(4)	TSS	100
(5)	Oil & Grease	10
(6)	TDS	2100
(7)	Chloride	600
(8)	Sulphate	1000

- C] The treated effluent shall be recycled for secondary purposes to the maximum extent and remaining shall be discharged on land for gardening within premise after confirming above standards. In no case, effluent shall find its way for gardening / outside factory premises.
2. A]
 - B] Industry shall comply prescribed standards & disposal path as prescribed at Sr. No. 1 B & C of schedule I.
3. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification there of & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.
 4. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
 5. The Applicant shall comply with the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and as amended, by installing water meters and other provisions as contained in the said act:

Sr. No.	Purpose for water consumed	Water consumption quantity (CMD)
1.	Industrial Cooling, spraying in mine pits or boiler feed	30.00
2.	Domestic purpose	5.00
3.	Processing whereby water gets polluted & pollutants are easily biodegradable	380.00
4.	Processing whereby water gets polluted & pollutants are not easily biodegradable and are toxic	0.00
5.	Gardening	0

6. The Applicant shall provide Specific Water Pollution control system as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance/ CREP guidelines.



SCHEDULE-II**Terms & conditions for compliance of Air Pollution Control:**

1. As per your application, you have provided the Air pollution control (APC) system and erected following stack (s) to observe the following fuel pattern:

Stack No.	Source	APC System provided/proposed	Stack Height(in mtr)	Type of Fuel	Sulphur Content(in %)	Pollutant	Standard
S-1	Boiler	Dust Collector	40.00	Bagasse/Coal 4500 Kg/Hr	0.2	SO ₂	432 Kg/Day
S-2	DG Set(1000KVA)	Acoustic Enclosure Stack	5.00	Diesel 50 Kg/Hr	1	SO ₂	24 Kg/Day
S-3	DG Set (500KVA)	Acoustic Enclosure Stack	5.00	Diesel 25 Kg/Hr	1	SO ₂	12 Kg/Day

2. The Applicant shall provide Specific Air Pollution control equipments as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance / CREP guidelines.
3. The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.
4. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).



SCHEDULE-III**Details of Bank Guarantees:**

Sr. No	Consent (C2E/C2O/C2R)	Amt of BG Imposed	Submission Period	Purpose of BG	Compliance Period	Validity Date
1	Renewal of Consent to operate	Rs 5.0 Lakhs	within 15 days	Towards O & M of pollution Control System and compliance of consent conditions	Continuous	30/4/2030

****Existing BG obtained for above purpose if any, may be extended for period of validity as above.**

If the above Bank Guarantee is not submitted within stipulated period, then 12% interest will be levied as a penalty as per circular dtd 29/02/2024 No. BO/MPCB/AS(T)/Circular/B-240229FTS0122

BG Forfeiture History

Srno.	Consent (C2E/C2O/C2R)	Amount of BG imposed	Submission Period	Purpose of BG	Amount of BG Forfeiture	Reason of BG Forfeiture
NA						

BG Return details

Srno.	Consent (C2E/C2O/C2R)	BG imposed	Purpose of BG	Amount of BG Returned
NA				



SCHEDULE-IV

General Conditions:

1. The Energy source for lighting purpose shall preferably be LED based
2. The PP shall harvest rainwater from roof tops of the buildings and storm water drains to recharge the ground water and utilize the same for different industrial applications within the plant
3. Conditions for D.G. Set
 - a) Noise from the D.G. Set should be controlled by providing an acoustic enclosure or by treating the room acoustically.
 - b) Industry should provide acoustic enclosure for control of noise. The acoustic enclosure/ acoustic treatment of the room should be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on higher side. A suitable exhaust muffler with insertion loss of 25 dB (A) shall also be provided. The measurement of insertion loss will be done at different points at 0.5 meters from acoustic enclosure/room and then average.
 - c) Industry should make efforts to bring down noise level due to DG set, outside industrial premises, within ambient noise requirements by proper siting and control measures.
 - d) Installation of DG Set must be strictly in compliance with recommendations of DG Set manufacturer.
 - e) A proper routine and preventive maintenance procedure for DG set should be set and followed in consultation with the DG manufacturer which would help to prevent noise levels of DG set from deteriorating with use.
 - f) D.G. Set shall be operated only in case of power failure.
 - g) The applicant should not cause any nuisance in the surrounding area due to operation of D.G. Set.
 - h) The applicant shall comply with the notification of MoEFCC, India on Environment (Protection) second Amendment Rules vide GSR 371(E) dated 17.05.2002 and its amendments regarding noise limit for generator sets run with diesel.
4. The applicant shall maintain good housekeeping.
5. The non-hazardous solid waste arising in the factory premises, sweepings, etc. be disposed of scientifically so as not to cause any nuisance / pollution. The applicant shall take necessary permissions from civic authorities for disposal of solid waste.
6. The applicant shall not change or alter the quantity, quality, the rate of discharge, temperature or the mode of the effluent/emissions or hazardous wastes or control equipments provided for without previous written permission of the Board. The industry will not carry out any activity, for which this consent has not been granted/without prior consent of the Board.
7. The Board reserves the right to review, amend, suspend, revoke this consent and the same shall be binding upon you.
8. The industry shall submit quarterly statement in respect of industries obligation towards consent and pollution control compliance's duly supported with documentary evidences (format can be downloaded from MPCB official site).
9. The industry shall submit official e-mail address and any change will be duly informed to the MPCB.
10. The industry shall achieve the National Ambient Air Quality standards prescribed vide Government of India, Notification No. B-29016/20/90/PCI-L dated. 18.11.2009 as amended.

11. This consent should not be construed as exemption from obtaining necessary NOC/ permission from any other Government authorities.
12. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
13. You shall operate OCEMS installed for source emission round 'O' clock and transmit data online to CPCB and MPCB server. You shall also monitor effluent quality, stack emissions and ambient air quality monthly/quarterly. You shall conduct Dioxin Furan monitoring by third party NABL Accredited agency once in year and submit report to Sub Regional Officer.
14. You shall ensure collection, and segregation of BMW regularly to treat and dispose Off within 48 hrs from generation.
15. Whenever due to any accident or other unforeseen act or even, such emissions occur or is apprehended to occur in excess of standards laid down, such information shall be forthwith Reported to Board, concerned Police Station, office of Directorate of Health Services, Department of Explosives, Inspectorate of Factories and Local Body. In case of failure of pollution control equipments, the production process connected to it shall be stopped.
16. The applicant shall provide an alternate electric power source sufficient to operate all pollution control facilities installed to maintain compliance with the terms and conditions of the consent. In the absence, the applicant shall stop, reduce or otherwise, control production to abide by terms and conditions of this consent.
17. The industry shall recycle/reprocess/reuse/recover Hazardous Waste as per the provision contain in the Hazardous and Other Wastes (M & TM) Rules 2016, which can be recycled /processed /reused /recovered and only waste which has to be incinerated shall go to incineration and waste which can be used for land filling and cannot be recycled/reprocessed etc. should go for that purpose, in order to reduce load on incineration and landfill site/environment.
18. An inspection book shall be opened and made available to the Board's officers during their visit to the applicant.
19. You shall not Rent, Lend, Sell, Transfer or Close Down the facility or otherwise transport the Bio Medical waste for any other purpose without obtaining prior written permission of the MPC Board.
20. Separate drainage system shall be provided for collection of trade and sewage effluents. Terminal manholes shall be provided at the end of the collection system with arrangement for measuring the flow. No effluent shall be admitted in the pipes/sewers downstream of the terminal manholes. No effluent shall find its way other than in designed and provided collection system.
21. Neither storm water nor discharge from other premises shall be allowed to mix with the effluents from the factory.
22. The industry should not cause any nuisance in surrounding area.
23. The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standard in respect of noise to less than 75 dB (A) during day time and 70 dB (A) during night time. Day time is reckoned in between 6 a.m. and 10 p.m. and night time is reckoned between 10 p.m. and 6 a.m.

24. You shall ensure that fugitive emissions from the activity are controlled so as to maintain clean and safe environment in and around the facility premises.
25. The applicant shall provide ports in the chimney/(s) and facilities such as ladder, platform etc. for monitoring the air emissions and the same shall be open for inspection to/and for use of the Board's Staff. The chimney(s) vents attached to various sources of emission shall be designated by numbers such as S-1, S-2, etc. and these shall be painted/ displayed to facilitate identification.
26. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto
27. The applicant shall install a separate meter showing the consumption of energy for operation of domestic and industrial effluent treatment plants and air pollution control system. A register showing consumption of chemicals used for treatment shall be maintained.
28. The applicant shall bring minimum 33% of the available open land under green coverage/ plantation. The applicant shall submit a yearly statement by 30th September every year on available open plot area, number of trees surviving as on 31st March of the year and number of trees planted by September end.
29. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions.
30. The firm shall submit to this office, the 30th day of September every year, the Environment Statement Report for the financial year ending 31st March in the prescribed FORM-V as per the provisions of Rule 14 of the Environment (Protection) (second Amendment) Rules, 1992.
31. You should monitor effluent quality, stack emissions and ambient air quality monthly/quarterly. You shall conduct Dioxin Furan monitoring by third party NABL Accredited agency once in every year and submit report to Sub Regional Officer.
32. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).
33. The applicant shall provide facility for collection of environmental samples and samples of trade and sewage effluents, air emissions and hazardous waste to the Board staff at the terminal or designated points and shall pay to the Board for the services rendered in this behalf.
34. You shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.

35. You shall strictly comply with the Water (P&CP) Act, 1974, Air (P&CP) Act, 1981 and Environmental Protection Act, 1986 and industry specific standard under EP Rules 1986 which are available on MPCB website (www.mpcb.gov.in).
36. You shall create the Environmental Cell by appointing an Environmental Engineer and Chemist for looking after day-to-day activities related to compliance of CCA.
37. You should comply with the Hazardous and Other Wastes (M & TM) Rules, 2016 , Bio Medical Waste Management Rules,2016 and submit the Annual Returns as per Rule 6(5) & 20(2) of Hazardous and Other Wastes (M & TM) Rules, 2016 for the preceding year in Form-IV by 30th June of every year

This certificate is digitally & electronically signed.





हाराष्ट्र MAHARASHTRA

AZ 385288

अनुक्रमांक ६६६६ दिनांक १६/१२/०१८ रूपये ५०

मुद्रांक कोणत्या कारणासाठी वापरण्याचा आहे

मुद्रांक अधिनियम १९५८ चे अनुच्छेद क्र. ३४

मुद्रांक वापरणाराचे संपूर्ण नांव योगेश स्वभाजी दिवसे

संपूर्ण पत्ता परास

ह्या व्यक्तीचे संपूर्ण नांव

पत्ता

मुद्रांक धारकाची / हस्ते वापरणारी आहे

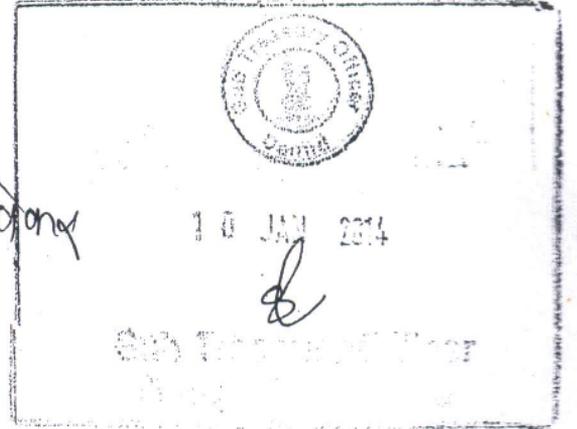
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मुद्रांक विक्रेता

परवाना क्रमांक: २२०५०९९

परवान्याची मुदत - ३१/०३/२०१४

पत्ता: केडगाव, ता. दौंड, जि. पणे



॥ श्री गजानन प्रसन्न ॥

करारनामा

करारनामा आज वार दिनांक १६/०१/२०१४ माहे जानेवारी सन २०१४ रोजी गुरुवार
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॥ श्री गजानन प्रसन्न ॥

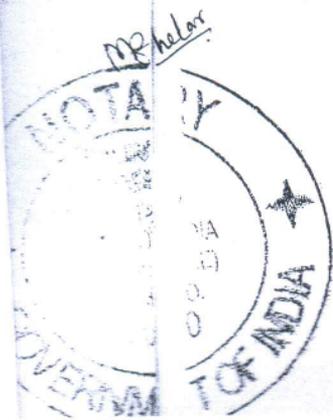
करारनामा

करारनामा आज वार दिनांक १६/०१/२०१४ माहे जानेवारी सन २०१४ रोजी गुरूवार इसवी ते दिवशी...



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Handwritten signature and initials in blue ink, possibly 'A. R.' or similar, with a horizontal line underneath.



- १) श्री .योगेश संभाजी दिवेकर)
 वय ३० वर्षे धंदा व्यवसाय/शेती)
- २) सौ .मंगल महावीर शेलार)पार्टी नंबर १
 वय ३३ वर्षे व्यवसाय/शेती)
 दोघेही रा . वरवंड ता . दौंड जि . पुणे)
- यांसी.....
- महाराष्ट्र राज्य सहकारी दूध महासंघ)
 मर्या . मुंबई यांचे वतीने उपव्यवस्थापक (संपदा))
 श्री . हेमंत अशोक सरदेशमुख)
 वय अं . ४५ वर्षे धंदा - नोकरी) ...पार्टी नंबर २
 मुंबई)

कारणे उभयता पार्टी चे दरम्यान करारनामा करण्यात येतो की,

मौजे वरवंड, ता . दौंड, जि . पुणे येथील गट नंबर २१०४ या गटातील मिळकतीत पार्टी नंबर महाराष्ट्र राज्य सहकारी दुध महासंघ मर्यादित मुंबई यांचे मालकीचा दुध भुकटी प्रकल्प आहे . स प्रकल्पामधुन सांडपाणी शुध्दीकरण प्लांट (इफ्ल्युएंट ट्रीटमेंट प्लान्ट - E.T.P.) द्वारे प्रकिया क विसर्ग होणारे सांडपाणी पार्टी नंबर १ यांना घेण्यास मान्यता पार्टी नंबर २ यांनी दिलेली असे .

सवव सदरच्या करारनाम्यातील पार्टी नंबर १ हे शेतकरी असुन पार्टी नंबर २ हे दुध महा आहेत . याप्रमाणे उभयता पार्टीज आहेत .

पार्टी नंबर १ हे शेतकरी असुन त्याचा शेती हा मुख्य व्यवसाय असुन पार्टी नंबर १ यांचे व त कुटूंबियांचे मालकीचे मौजे वरवंड, येथे शेतजमीन मिळकती आहेत .

तसेच पार्टी नंबर २ यांचा दुध भुकटी प्रकल्प आहे . सदर दुध भुकटी प्रकल्पाचे सांडपाणी नंबर १ यांनी पार्टी नंबर १ यांच्या मालकीच्या मौजे वरवंड येथील शेतजमीनीस शेतीकरिता मिळावे म तशी कागदोपत्री अर्जान्वये मागणी पार्टी नंबर २ महासंघ यांचेकडे केली असता पार्टी नंबर २ यांनी प्रकल्पाचे सांडपाणी पार्टी नंबर १ यांना त्यांचे शेतजमिनीस पाईपलाईद्वारे घेण्याकरिता संमती स करारनाम्याने दिलेली असे . त्यावावत उभयतांचे दरम्यानच्या अटी व शर्ती पुढीलप्रमाणे असे .



बै) बी.ओ.डी. (बायोलॉजिकल ऑक्सीजन डिमांड) १०० मि.ग्रे. प्रति लिटरपेक्षा कमी असावी 376

बै) टी.एस.एस. (टोटल सस्पेन्डेड सॉलीड्स) १५० मि.ग्रे. प्रति लिटरपेक्षा कमी असावी.

याप्रमाणे पार्टी नंबर २ यांचे प्रकल्पाचे सांडपाणी वरील गुणवत्तेप्रमाणे जास्तीत जास्त ३.५० ल प्रति दिन याप्रमाणे पार्टी नंबर १ यांना दिले जाईल.

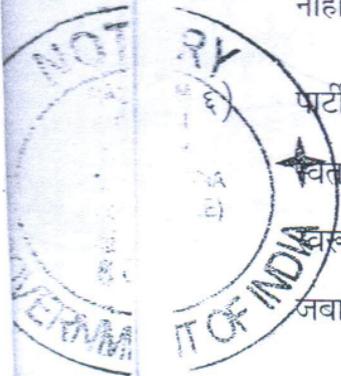
३) काही कारणास्तव ई.टी.पी. प्रकल्पाद्वारे प्रक्रिया केलेले सांडपाणी उपलब्ध नसल्यास ते पार्टी महासंघ हे पार्टी नंबर १ शेतक-यास कमीत कमी १ लाख लिटर प्रति दिन प्लान्टसाठी वापरात पाण्यातून पाणी देण्यास बंधनकारक आहे. तथापि, हे पाणी पार्टी नंबर १ यांना देण्यासाठी ल विजेचा खर्च हा पार्टी नंबर १ यांनी पार्टी नंबर २ यांना प्रस्तावित विज महामंडळाच्या शेतक-य असणा-या दराप्रमाणे विज बिले पार्टी नंबर २ यांना देण्याचे आहे व ही बाब पार्टी नंबर १ यांना मान्य व कबुल आहे व राहिल.

४) पार्टी नंबर २ दुध महासंघ यांना ई.टी.पी. प्रकल्पाद्वारे केलेले सांडपाणी हे पार्टी नंबर २ शेतक खर्चाने (प्लॉटच्या आवारात) इलेक्ट्रीक पंपींगद्वारे पार्टी नंबर १ यांनी प्लॉटपासून पुढे पाईपलाईनमध्ये सोडावयाचे आहे व प्लॉटपासून पार्टी नंबर १ यांनी पार्टी नंबर १ यांच्या स्वखच शेतजमिनीपर्यंत पाईपलाईनद्वारे पाणी नेण्याचे आहे व प्लॉटचे पुढील पार्टी नंबर १ यांच्या अ शेतीपर्यंतचे पाईपलाईन व त्यांचा संपुर्ण खर्च पार्टी नंबर १ यांनीच करावयाचा आहे. त्या पाईप व त्यांचे खर्चाशी पार्टी नंबर २ यांची कोणतीही जबाबदारी नाही. तसेच ती पाईपलाईन पार्टी यांचेच मालकीची राहणार आहे. तसेच पार्टी नंबर १ यांनी पार्टी नंबर २ यांचे सांडपाणी पंपींग पुढे असणारी पाईपलाईन पार्टी नंबर १ यांनी स्वखर्चाने एक महिन्याचे आत करावयाची आहे व पार्टी नंबर १ शेतकरी यांना पुर्णपणे मान्य व कबुल आहे व राहिल.

५) सदर सांडपाणी हे शेतक-यास विनामुल्य पुरविण्यात येत असल्याने, सांडपाणी उपलब्ध नसत महासंघाच्या विहिरीतील पाणी उपलब्ध नसल्यास पाणी पुरविण्याची जबाबदारी महासंघावर नाही.

६) पार्टी नंबर २ म्हणजेच महासंघाचे प्रक्रिया झालेले सांडपाणी हे पार्टी नंबर १ म्हणजेच शेतकरी यांच्या शेतीसाठीच योग्य पध्दतीने शेतीमध्ये निर्गत करावे. याबाबत इतर कोणाचाही कोणतीही तक्रार वा हरकत येऊ द्यावयाची नाही. तसे काही झाल्यास त्याची जबाबदारी पार्टी नंबर १ यांचेवर आहे व राहिल.

७) वरील करारास अनुसरून महासंघाने मागणी केलेल्या कागदोपत्राची पूर्तता शेतक-याने करावयाची तसेच महासंघास वेळोवेळी आवश्यक असणारी कागदपत्रे शेतक-याने सादर करावयाची आहेत



सवव येणेप्रमाणे करारनाम्यातील संपुर्ण मजकुर पार्टी नंबर १ व २ यांनी वाचुन व समजुन घेऊन पार्टी नंबर १ व २ यांनी आपआपल्या अक्कल हुशारीने व राजीखुशीने खालील साक्षीदारासमक्ष सहया/अ केलेले असे .

दिनांक :- १६/०१/२०१४

ठिकाण :- केडगाव

सहि/-

साक्षीदार :-

१) सहि :-

नाव :-

पत्ता :-

Handwritten signature
श्री योगेश संभाजी दिवेकर
वगयतव
वा दापोडी मारडी
मि पुडी



Handwritten signature

१) श्री .योगेश संभाजी दिवेकर

२) सौ .मंगल महावीर शेलार

पार्टी नंबर १

सहि :-

नाव :-

पत्ता :-

Handwritten signature
श्री. कुमार् करका काकर
श्री. सुभाष ठरेवा ठीरे
वा दापोडी मारडी
मि पुडी



Handwritten signature

महाराष्ट्र राज्य सहकारी दूध महासंघ मर्यादित, मुंबई
यांचे वतीने उपव्यवस्थापक (संपदा)
श्री . हेमंत अशोक सरदेशमुख

पार्टी नंबर २

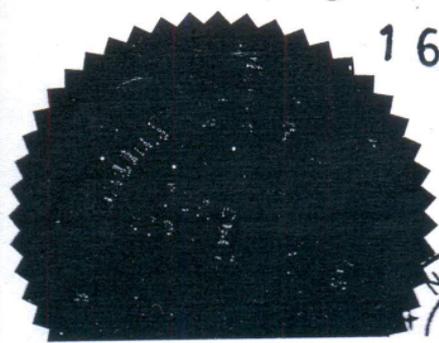
Noted and Registered
at Serial Number 1032

BEFORE ME



BALIRAM A. DESAI
NOTARY GOVT OF I
DAHANU DIST PUI

16 JAN 2014



॥ Sri Gajanan Prasanna ॥

Agreement

Agreement dated 16/01/2014, Thursday, January 16, 2014, the day of the...

1. Mr. Yogesh Sambhaji Divekar

Age 30 years Occupation Business / Agriculture)

2. Mrs. Mangal Mahavir Shelar)

Age 33 years Occupation/Agriculture

Both of them are residents of Varvand,

Taluka Daund, Dist. Pune.

... Party number 1

AND

Maharashtra Rajya Sahkari Dudh

Mahasangh Maryadit, Mumbai

Deputy Manager (Estate)

Mr. Hemant Ashok Sardeshmukh)

Age 45 years Occupation - Job

Mumbai

... Party number 2

Reasons why this agreement is made between the two parties:

1. There is a milk powder project owned by Party No. 1 Maharashtra Rajya Sahkari Dudh Mahasangh Maryadit Mumbai at Gat No. 2104 in Mauje Varvand, Tal. Daund, Dist. Pune. In the said plant, waste water is treated through effluent treatment plant. Party No. 2 has given permission to Party No. 1 to take the treated discharged water from the project.

The reason is that party number 1 in the said agreement is the farmer and party number 2 is the milk company. Thus, there are two parties.

Party No. 1 are farmers and their main occupation is farming. Party No. 1 and his family own agricultural land in the village of Varvand.

2. And whereas, Party No. 2 has a milk powder project. Party No. 1 requested Party No. 2 to provide the wastewater of the said milk powder project to the agricultural land owned by Party No. 1 in the area of Varvand for agriculture. Party No. 2 gave its consent to Party No. 1 to take the wastewater of the project to its agricultural land through a pipeline. The terms and conditions between the parties as provided in the agreement are as follows.

B. BOD (biological oxygen demand) should be less than 100 mg per litre.

C. T. S. S. (Total Suspended Solids) should be less than 150 mg per litre.

Accordingly, the wastewater from the project of Party No. 2 will be given to Party No. 1 at a maximum of 3.50 litres per day as per the above quality.

3. If for some reason the treated wastewater from the E.T.P. project is not available, the Party Federation is obliged to provide at least 1 lakh litres per day of water from the water used for the plant to the farmer. However, the cost of electricity for providing this water to Party No. 1 shall be paid by Party No. 1 to Party No. 2 as per the proposed electricity tariff of the Electricity Corporation to Party No. 2 and this matter is accepted and agreed by Party No. 1.

4. Waste water generated from the Party No. 2 Milk Federation through E.T.P. is to be discharged from the plot of Party No. 2 through electric pumping to the plot of Party No. 1 and from the plot of Party No. 1 to the farm of Party No. 1 through the pipeline and the pipeline of the plant to the farm of Party No. 1 and the entire cost of the pipeline and the cost of the same shall be borne by Party No. 1. Party No. 2 shall not be liable for that pipe and its cost and that pipeline shall remain the property of the Party no.1. Also, Party No. 1 shall pump the waste water of Party No. 2 through the pipeline ahead of Party No. 1 within one month and Party No. 1 shall fully accept and agree to the same.
5. Since the said wastewater is provided free of cost to the farmers, the Federation is not responsible for providing water if wastewater is not available from Federation's well is.
6. Party number 2, i.e. the Mahasangh, should supply the treated wastewater to Party number 1, i.e. the farmer, for its own cultivation in a proper manner. No one else should be allowed to have any objection or complaint in this regard. If anything happens, the Party number 1 will remain responsible.
7. The farmer shall complete the documentation as required by the Federation in accordance with the above agreement and shall also submit such documents as may be required by the Federation from time to time and 18 months advance notice will have to be given.

As per the aforesaid, the entire contents of the agreement has been read and understood by the parties number 1 and 2 and they have signed/signed it in the presence of the following witnesses, in their own good faith and willingly.

Date: - 16/01/2014

Place: - Kedgaon

Yogesh Sambhaji Divekar
Mangala Mahavir Shelar

(Party 1)

Maharashtra Rajya
Sahkari Dudh Mahasangh Maryadit,
Mumbai
Deputy Manager (Estate)
Mr. Hemant Ashok Sardeshmukh

Party no 2

witness

1) sign

name

Address

2)sign

name

Address



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ANNEXURE D

Nov. 25 382

Sr. No.30/7, Office No. 202, 203, Chintamani Industrial Estate,
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TEST REPORT

Report No:	EHSM/2025/Nov/676	Issue Date	28/11/2025		
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)				
Sample Name	Waste Water	Sample Description	ETP Outlet		
Date of Sampling	21/11/2025	Sampling Time	12:55 PM		
Start Date of Analysis	24/11/2025	End Date of Analysis	27/11/2025		
Sampling Location	ETP	Sampling Procedure	APHA 1060		
Sampling done by	Hydrosafe Services, Pune	Sample Quantity	02 L		
Results					
Sr. No.	Parameters	Results	Unit(s)	MPCB Limit	Methods
1	pH at 25°C	7.92	--	6.0-8.5	APHA-4500-H ⁺ -B, 24th Ed.2023
2	Total Suspended Solids TSS	20.0	mg/L	100	APHA-2540-D, 24th Ed.2023
3	Biochemical Oxygen Demand BOD at 27°C for 3 days	12.2	mg/L	30	IS 3025 (Part 44):2023
4	Chemical Oxygen Demand COD	33.6	mg/L	250	IS 3025 (Part 58):2023
5	Oil & Grease	2.4	mg/L	10	APHA -5520-B, 24th Ed.2023
6	Total Dissolved Solids TDS	342.0	mg/L	2100	APHA-2540-C, 24th Ed.2023
7	Chlorides (as Cl)	39.1	mg/L	600	APHA-4500-Cl ⁻ -B, 24th Ed.2023
8	Sulphate(as SO ₄)	34.6	mg/L	1000	IS 3025 (Part 24/Sec.1):2022
Remark: --					



Rp
Authorized Signatory
Mr. Rahul Patil
(Director)

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● Register Office Address :

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● Branch Office Address :

1151, E-ward, Saroj Sankul, Flat No. B-204,
Near Swayamsiddha Trust Building,
Sykes Extension, Kolhapur - 415116

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CERTIFICATIONS

ISO 9001 : 2015

ISO 14001 : 2015

ISO 45001 : 2018



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TEST REPORT

Report No:	EHSM/2025/Nov/675	Issue Date	28/11/2025	
Name and Address of Customer	Maharashtra Rajya Sahakari Duddh Mahasangh Maryadit, Mahanand Dalry, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)			
Sample Name	Waste Water	Sample Description	ETP Inlet	
Date of Sampling	21/11/2025	Sampling Time	12:55 PM	
Start Date of Analysis	24/11/2025	End Date of Analysis	27/11/2025	
Sampling Location	ETP	Sampling Procedure	APHA 1060	
Sampling done by	Hydrosafe Services, Pune	Sample Quantity	02 L	
Results				
Sr. No.	Parameters	Results	Unit(s)	Methods
1	pH at 25°C	8.26	--	APHA-4500-H ⁺ -B, 24th Ed.2023
2	Total Suspended Solids TSS	812.0	mg/L	APHA-2540-D, 24th Ed.2023
3	Biochemical Oxygen Demand BOD at 27°C for 3 days	245.0	mg/L	IS 3025 (Part 44):2023
4	Chemical Oxygen Demand COD	948.6	mg/L	IS 3025 (Part 58):2023
5	Oil & Grease	12.2	mg/L	APHA -5520-B, 24th Ed.2023
6	Total Dissolved Solids TDS	1633.0	mg/L	APHA-2540-C, 24th Ed.2023
7	Chlorides (as Cl)	177.1	mg/L	APHA-4500-Cl-B, 24th Ed.2023
8	Sulphate(as SO ₄)	141.3	mg/L	IS 3025 (Part 24/Sec.1):2022
Remark: --				



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Authorized Signatory
Mr. Rahul Patil
(Director)

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Dec-25

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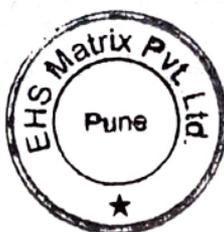


TEST REPORT

Report No:	EHSM/2025/Dec/1215	Issue Date	31/12/2025
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)		
Sample Name	Waste water	Sample Description	ETP Outlet
Date of Sampling	26/12/2025	Sampling Time	10:30 AM
Start Date of Analysis	27/12/2025	End Date of Analysis	31/12/2025
Sampling Location	ETP Plant	Sampling Procedure	APHA 1060
Sampling done by	Hydrosafe Services, Pune	Sample Quantity	02 L

Results

Sr. No.	Parameters	Results	Unit(s)	MPCB Limit	Methods
1	pH at 25°C	7.93	--	6.0-8.5	APHA 4500 H+ B, 24th Ed. 2023
2	Total Suspended Solids	27.6	mg/L	100	APHA 2540 D, 24th Ed. 2023
3	Biochemical Oxygen Demand (as BOD at 27°C for 3 days)	13.6	mg/L	30	IS 3025 (Part 44):2019
4	Chemical Oxygen Demand (as COD)	106.7	mg/L	250	IS 3025 (Part 58):2017
5	Oil & Grease	2.0	mg/L	10	APHA 5520 B, 24th Ed. 2023
6	Total Dissolved Solids	306.0	mg/L	2100	APHA 2540 C, 24th Ed. 2023
7	Chlorides(as Cl ⁻)	36.0	mg/L	600	APHA 4500 Cl ⁻ -B, 24th Ed. 2023
8	Sulphate (as SO ₄)	25.4	mg/L	1000	IS 3025 (Part 24):2022



Rp1
Authorized Signatory
Mr. Rahul Patil
(Director)

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ISO 14001 : 2015
ISO 45001 : 2018



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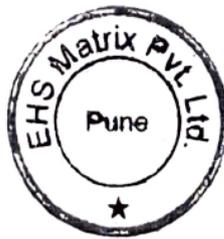
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TEST REPORT

Report No:	EHSM/2025/Dec/1214	Issue Date	31/12/2025
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)		
Sample Name	Waste water	Sample Description	ETP Inlet
Date of Sampling	26/12/2025	Sampling Time	10:30 AM
Start Date of Analysis	27/12/2025	End Date of Analysis	31/12/2025
Sampling Location	ETP Plant	Sampling Procedure	APHA 1060
Sampling done by	Hydrosafe Services, Pune	Sample Quantity	02 L

Results

Sr. No.	Parameters	Results	Unit(s)	Methods
1	pH at 25°C	8.1	--	APHA 4500 H+ B, 24th Ed. 2023
2	Total Suspended Solids	415.0	mg/L	APHA 2540 D, 24th Ed. 2023
3	Biochemical Oxygen Demand (as BOD at 27°C for 3 days)	262.7	mg/L	IS 3025 (Part 44):2019
4	Chemical Oxygen Demand (as COD)	694.0	mg/L	IS 3025 (Part 58):2017
5	Oil & Grease	9.5	mg/L	APHA 5520 B, 24th Ed. 2023
6	Total Dissolved Solids	1884.0	mg/L	APHA 2540 C, 24th Ed. 2023
7	Chlorides(as Cl ⁻)	138.0	mg/L	APHA 4500 Cl ⁻ -B, 24th Ed. 2023
8	Sulphate (as SO ₄)	121.2	mg/L	IS 3025 (Part 24):2022



RP
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Mr. Rahul Patil
(Director)

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ISO 45001 : 2018



TEST REPORT

Report No:	EHSM/2026/Jan/465	Issue Date	16/01/2026	
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project)Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)			
Sample Name	Waste Water	Sample Description	ETP Inlet	
Date of Sampling	09/01/2026	Sampling Time	10:30 AM	
Start Date of Analysis	12/01/2026	End Date of Analysis	15/01/2026	
Sampling Location	ETP	Sampling Procedure	APHA 1060	
Sampling done by	Hydrosafe Services, Pune	Sample Quantity	02 L	
Results				
Sr. No.	Parameters	Results	Unit(s)	Methods
1	pH at 25°C	9.52	--	APHA-4500-H ⁺ -B, 24th Ed.2023
2	Total Suspended Solids TSS	283.0	mg/L	APHA-2540-D,24th Ed.2023
3	Biochemical Oxygen Demand BOD at 27°C for 3 days	229.6	mg/L	IS 3025 (Part 44):2023
4	Chemical Oxygen Demand COD	703.4	mg/L	IS 3025 (Part 58):2023
5	Oil & Grease	11.0	mg/L	APHA -5520-B,24th Ed.2023
6	Total Dissolved Solids TDS	1929.0	mg/L	APHA-2540-C, 24th Ed.2023
7	Chlorides (as Cl)	183.1	mg/L	APHA-4500-Cl-B, 24th Ed.2023
8	Sulphate(as SO ₄)	172.6	mg/L	IS 3025 (Part 24/Sec.1):2022
Remark:- --				



R.P.

Authorized Signatory
Mr. Rahul Patil
(Director)



TEST REPORT

Report No:	EHSM/2026/Jan/466	Issue Date	16/01/2026		
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)				
Sample Name	Waste Water	Sample Description	ETP Outlet		
Date of Sampling	09/01/2026	Sampling Time	10:30 AM		
Start Date of Analysis	12/01/2026	End Date of Analysis	15/01/2026		
Sampling Location	ETP	Sampling Procedure	APHA 1060		
Sampling done by	Hydrosafe Services, Pune	Sample Quantity	02 L		
Results					
Sr. No.	Parameters	Results	Unit(s)	MPCB Limit	Methods
1	pH at 25°C	8.0	--	6.0-8.5	APHA-4500-H ⁺ -B, 24th Ed.2023
2	Total Suspended Solids TSS	16.1	mg/L	100	APHA-2540-D,24th Ed.2023
3	Biochemical Oxygen Demand BOD at 27°C for 3 days	19.3	mg/L	30	IS 3025 (Part 44):2023
4	Chemical Oxygen Demand COD	63.1	mg/L	250	IS 3025 (Part 58):2023
5	Oil & Grease	1.6	mg/L	10	APHA -5520-B,24th Ed.2023
6	Total Dissolved Solids TDS	384.0	mg/L	2100	APHA-2540-C, 24th Ed.2023
7	Chlorides (as Cl)	78.6	mg/L	600	APHA-4500-Cl-B, 24th Ed.2023
8	Sulphate(as SO ₄)	64.3	mg/L	1000	IS 3025 (Part 24/Sec.1):2022
Remark:- --					



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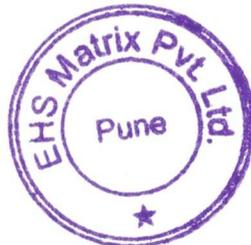
TEST REPORT

Report No:	EHSM/2025/Jun/472	Issue Date	27/06/2025
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	19/06/2025	Sampling duration	480 Min
Start Date of Analysis	23/06/2025	End Date of Analysis	26/06/2025
Sampling Location	Near Main Gate	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	34°C	Wet bulb temperature	31°C
Relative Humidity	69 %	Sampling done by	Hydrosafe Services, Pune

Results

Sr. No.	Parameters	Results	Unit(s)	Specifications (NAAQ Standards)	Methods
1	Sulphur Dioxide(SO ₂)	21.3	µg/m ³	≤ 80	IS 5182(Part 2)
2	Oxides of Nitrogen(NO ₂)	24.5	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	47.7	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	18.8	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	1.5	mg/m ³	≤ 04	
6	Ozone(O ₃)	30.0	µg/m ³	≤ 100 (8 Hrs)	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06 (Annual)	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20 (Annual)	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m ³	≤ 1.0 (Annual)	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05 (Annual)	

Remark- All above results are within National Ambient Air Quality standards.
BDL – Below Detectable Limit.



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CERTIFICATIONS
ISO 9001 : 2015
ISO 14001 : 2015
ISO 45001 : 2018



TEST REPORT

Report No:	EHSM/2025/Jun/473	Issue Date	27/06/2025
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	19/06/2025	Sampling duration	480 Min
Start Date of Analysis	23/06/2025	End Date of Analysis	26/06/2025
Sampling Location	Near ETP Area	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	34°C	Wet bulb temperature	31°C
Relative Humidity	69 %	Sampling done by	Hydrosafe Services, Pune

Results

Sr. No.	Parameters	Results	Unit(s)	Specifications (NAAQ Standards)	Methods
1	Sulphur Dioxide(SO ₂)	20.8	µg/m ³	≤ 80	IS 5182(Part 2)
2	Oxides of Nitrogen(NO ₂)	23.5	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	46.3	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	19.0	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	1.3	mg/m ³	≤ 04	
6	Ozone(O ₃)	29.4	µg/m ³	≤ 100 (8 Hrs)	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06 (Annual)	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20 (Annual)	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m ³	≤ 1.0 (Annual)	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05 (Annual)	

Remark- All above results are within National Ambient Air Quality standards.
BDL – Below Detectable Limit.



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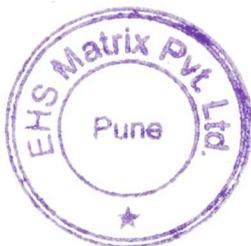
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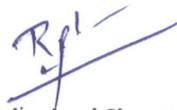
Report No:	EHSM/2025/Jun/473-1	Issue Date	27/06/2025
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	19/06/2025	Sampling duration	1440 Min
Start Date of Analysis	23/06/2025	End Date of Analysis	26/06/2025
Sampling Location	Near Main Gate	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	34°C	Wet bulb temperature	31°C
Relative Humidity	69 %	Sampling done by	Hydrosafe Services, Pune

Results

Sr. No.	Parameters	Results	Unit(s)	Specifications (NAAQ Standards)	Methods
1	Sulphur Dioxide(SO ₂)	22.3	µg/m ³	≤ 80	IS 5182(Part 2)
2	Oxides of Nitrogen(NO ₂)	25.1	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	49.8	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	19.3	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	1.6	mg/m ³	≤ 04	
6	Ozone(O ₃)	30.0	µg/m ³	≤ 100 (8 Hrs)	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06 (Annual)	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20 (Annual)	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m ³	≤ 1.0 (Annual)	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05 (Annual)	

Remark- All above results are within National Ambient Air Quality standards.
BDL – Below Detectable Limit.




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CERTIFICATIONS
ISO 9001 : 2015
ISO 14001 : 2015
ISO 45001 : 2018



TEST REPORT

Report No:	EHSM/2025/Jun/473-2	Issue Date	27/06/2025
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	19/06/2025	Sampling duration	1440 Min
Start Date of Analysis	23/06/2025	End Date of Analysis	26/06/2025
Sampling Location	Near Boiler Area	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	34°C	Wet bulb temperature	31°C
Relative Humidity	69 %	Sampling done by	Hydrosafe Services, Pune

Results

Sr. No.	Parameters	Results	Unit(s)	Specifications (NAAQ Standards)	Methods
1	Sulphur Dioxide(SO ₂)	22.7	µg/m ³	≤ 80	IS 5182(Part 2)
2	Oxides of Nitrogen(NO ₂)	25.9	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	49.6	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	19.4	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	1.4	mg/m ³	≤ 04	
6	Ozone(O ₃)	29.4	µg/m ³	≤ 100 (8 Hrs)	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06 (Annual)	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20 (Annual)	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m ³	≤ 1.0 (Annual)	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05 (Annual)	

Remark- All above results are within National Ambient Air Quality standards.
BDL – Below Detectable Limit.



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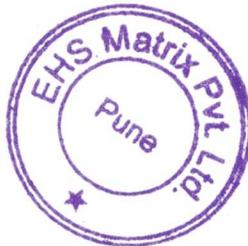
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TEST REPORT

Report No:	EHSM/2025/Jun/476	Issue Date	27/06/2025		
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)				
Sample Name	Source Emission	Sample Description	Stack Material : MS		
Date of Sampling	19/06/2025		Stack Height : 5.0 mtr		
Start Date of Analysis	23/06/2025		Stack Type : Round		
End Date of Analysis	26/06/2025	Sampling Location	500 KVA DG Set		
Sampling done by	Hydrosafe Services, Pune	Sampling duration	30 Min		
Sample Quantity	Thimble 1 Nos and 30 ml Solution	Sampling Procedure	CPCB Guideline on methodologies for source emission monitoring		
Results					
Sr. No.	Parameters	Results	Unit(s)	Specifications (MPCB Consent)	Methods
1	Flue Gas Temperature	356.0	°K		---
2	Differential Pressure	4.5	mm WG		
3	Velocity	6.7	M/s		
4	Dimensions of Stack	0.15	Mtr.		
5	Stack Area	0.01766	M ²		
6	Gas Volume	356.6	Nm ³ /Hr		
7	Particulate Matter	36.6	mg/Nm ³	≤ 150	CPCB Guideline on methodologies for source emission monitoring
8	Sulphur Dioxide (SO ₂)	16.6	mg/Nm ³	--	
9	Sulphur Dioxide (SO ₂)	0.14	Kg/day	12.0	
10	Oxide of Nitrogen (NO _x)	1.1	mg/Nm ³	N.S.	
11	Hydrocarbon	1.0	mg/Nm ³	--	
12	Carbon Monoxide	0.1	%	--	
➤ Remark- All above results are well within MPCB Limit. N.S.: - Not Specified					


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TEST REPORT

Report No:	EHSM/2025/Jun/477	Issue Date	27/06/2025
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)		
Sample Name	Source Emission	Sample Description	Stack Material : MS
Date of Sampling	19/06/2025		Stack Height GL : 40 mtr
Start Date of Analysis	23/06/2025		Stack Type : Round
End Date of Analysis	26/06/2025	Sampling Location	Boiler S-1
Sampling done by	Hydrosafe Services, Pune	Sampling duration	30 Min
Sample Quantity	Thimble 1 Nos and 30 ml Solution	Sampling Procedure	CPCB Guideline on methodologies for source emission monitoring

Results

Sr. No.	Parameters	Results	Unit(s)	Specifications (MPCB Consent)	Methods
1	Flue Gas Temperature	546.0	°K		---
2	Differential Pressure	4.2	mm WG		
3	Velocity	7.2	M/s		
4	Dimensions of Stack	0.736	Mtr.		
5	Stack Area	0.4252	M ²		
6	Gas Volume	6015.2	Nm ³ /Hr		
7	Particulate Matter	25.1	mg/Nm ³	--	CPCB Guideline on methodologies for source emission monitoring
8	Sulphur Dioxide(SO ₂)	15.6	mg/Nm ³	--	
9	Sulphur Dioxide(SO ₂)	2.25	Kg/day	432	
10	Sulphur	BDL	%	0.2	

- **Remark-** All above results are well within MPCB Limits.
- BDL- Below Detectable Limit.


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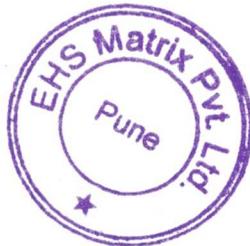
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TEST REPORT

Report No:	EHSM/2025/Jun/478-1	Issue Date	27/06/2025	
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)			
Sample Name	Noise	Sample Description	Ambient Noise For 8 Hours	
Sampling Location	Near Main Gate			
Start Date of Sampling	19/06/2025	End Date of Sampling	19/06/2025	
Sampling done by	Hydrosafe Services, Pune			
Results				
Date	Timing	Result dB(A)	Unit	CPCB Standards dB(A)
19/06/2025	11.30	58.5	dB(A)	75/70
19/06/2025	12.30	55.6	dB(A)	
19/06/2025	13.30	58.3	dB(A)	
19/06/2025	14.30	59.5	dB(A)	
19/06/2025	15.30	62.4	dB(A)	
19/06/2025	16.30	61.8	dB(A)	
19/06/2025	17.30	58.3	dB(A)	
19/06/2025	18.30	60.0	dB(A)	
Day Time Leq		59.3	dB(A)	
Remark-				
<ul style="list-style-type: none"> ➤ All above Noise level results are within Central Pollution Control Board Standards limit. ➤ Day/Night -75/70 dB. 				


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TEST REPORT

Report No:	EHSM/2025/Jun/478-2	Issue Date	27/06/2025
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)		
Sample Name	Noise	Sample Description	Ambient Noise For 8 Hours
Sampling Location	Near ETP Area		
Start Date of Sampling	19/06/2025	End Date of Sampling	19/06/2025
Sampling done by	Hydrosafe Services, Pune		

Results

Date	Timing	Result dB(A)	Unit	CPCB Standards dB(A)
19/06/2025	11.30	68.3	dB(A)	75/70
19/06/2025	12.30	67.5	dB(A)	
19/06/2025	13.30	68.2	dB(A)	
19/06/2025	14.30	66.8	dB(A)	
19/06/2025	15.30	65.6	dB(A)	
19/06/2025	16.30	68.5	dB(A)	
19/06/2025	17.30	68.0	dB(A)	
19/06/2025	18.30	67.7	dB(A)	
Day Time Leq		67.5	dB(A)	

Remark-

- All above Noise level results are within Central Pollution Control Board Standards limit.
- Day/Night -75/70 dB.


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TEST REPORT

Report No:	EHSM/2025/Jun/479-1		Issue Date		27/06/2025			
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)							
Sample Name	Noise	Sample Description		Ambient Noise For 24 Hours				
Sampling Location	RAC Section							
Start Date of Sampling	19/06/2025		End Date of Sampling		20/06/2025			
Sampling done by	Hydrosafe Services, Pune							
Results								
Date	Timing	Result dB(A)	Date	Timing	Result dB(A)	Unit	CPCB Standards dB(A)	
03/04/2025	12.00	74.3	03/04/2025	24.00	67.0	dB(A)	75/70	
03/04/2025	13.00	72.5	03/04/2025	01.00	66.5	dB(A)		
03/04/2025	14.00	73.3	04/04/2025	02.00	66.2	dB(A)		
03/04/2025	15.00	72.2	04/04/2025	03.00	67.1	dB(A)		
03/04/2025	16.00	74.0	04/04/2025	04.00	65.2	dB(A)		
03/04/2025	17.00	73.6	04/04/2025	05.00	66.5	dB(A)		
03/04/2025	18.00	70.5	04/04/2025	06.00	66.0	dB(A)		
03/04/2025	19.00	72.0	04/04/2025	07.00	68.2	dB(A)		
03/04/2025	20.00	70.5	04/04/2025	08.00	69.3	dB(A)		
03/04/2025	21.00	69.8	04/04/2025	09.00	70.5	dB(A)		
03/04/2025	22.00	68.3	04/04/2025	10.00	71.0	dB(A)		
03/04/2025	23.00	67.6	04/04/2025	11.00	72.2	dB(A)		
Day Time Leq		71.9						
Night Time Leq		67.9						
Remark-								
<ul style="list-style-type: none"> ➤ All above Noise level results are within Central Pollution Control Board Standards limit. ➤ Day/Night -75/70 dB. 								



Rahul
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Mr. Rahul Patil
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TEST REPORT

Report No:	EHSM/2025/Jun/479-2	Issue Date	27/06/2025
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)		
Sample Name	Noise	Sample Description	Ambient Noise For 24 Hours
Sampling Location	Powder Plant		
Start Date of Sampling	19/06/2025	End Date of Sampling	20/06/2025
Sampling done by	Hydrosafe Services, Pune		

Results

Date	Timing	Result dB(A)	Date	Timing	Result dB(A)	Unit	CPCB Standards dB(A)	
03/04/2025	12.00	74.1	03/04/2025	24.00	67.6	dB(A)	75/70	
03/04/2025	13.00	73.3	03/04/2025	01.00	68.1	dB(A)		
03/04/2025	14.00	74.0	04/04/2025	02.00	67.7	dB(A)		
03/04/2025	15.00	72.6	04/04/2025	03.00	68.2	dB(A)		
03/04/2025	16.00	72.8	04/04/2025	04.00	66.5	dB(A)		
03/04/2025	17.00	73.1	04/04/2025	05.00	66.0	dB(A)		
03/04/2025	18.00	71.5	04/04/2025	06.00	67.2	dB(A)		
03/04/2025	19.00	71.3	04/04/2025	07.00	68.5	dB(A)		
03/04/2025	20.00	70.6	04/04/2025	08.00	69.0	dB(A)		
03/04/2025	21.00	69.2	04/04/2025	09.00	69.8	dB(A)		
03/04/2025	22.00	69.0	04/04/2025	10.00	71.1	dB(A)		
03/04/2025	23.00	68.2	04/04/2025	11.00	72.8	dB(A)		
Day Time Leq		71.9						
Night Time Leq		68.5						

Remark-

- All above Noise level results are within Central Pollution Control Board Standards limit.
- Day/Night -75/70 dB.




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TESTREPORT

Report No:	EHSM/2025/Jun/480	Issue Date	27/06/2025	
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)			
Sample Name	Workzone Noise	Date of Sampling	19/06/2025	
Sampling done by	Hydrosafe Services, Pune			
Results				
Sr. No.	Locations	Result dB(A) Day Time 11:50 Hrs	Specifications (The Factories Act 1948, standards)	Method
1.	Refrigeration Area Noise	80.9	≤90	CPCB Guideline
2.	Powder Plant	77.3		
Remark- The Factories Act, 1948, has prescribed 90 dB (A) as an upper limit of noise level for 8 hours exposure.				



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TEST REPORT

Report No:	EHSM/2025/Nov/664	Issue Date	28/11/2025		
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)				
Sample Name	Air	Sample Description	Ambient Air		
Date of Sampling	21/11/2025	Sampling duration	480 Min		
Start Date of Analysis	24/11/2025	End Date of Analysis	27/11/2025		
Sampling Location	Near Main Gate	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I		
Dry bulb temperature	33°C	Wet bulb temperature	28°C		
Relative Humidity	68 %	Sampling done by	Hydrosafe Services, Pune		
Results					
Sr. No.	Parameters	Results	Unit(s)	Specifications (NAAQ Standards)	Methods
1	Sulphur Dioxide(SO ₂)	23.3	µg/m ³	≤ 80	IS 5182(Part 2)
2	Oxides of Nitrogen(NO ₂)	26.4	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	49.6	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	17.3	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	1.7	mg/m ³	≤ 04	
6	Ozone(O ₃)	33.3	µg/m ³	≤ 100 (8 Hrs)	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06 (Annual)	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20 (Annual)	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m ³	≤ 1.0 (Annual)	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05 (Annual)	
Remark- All above results are within National Ambient Air Quality standards. BDL – Below Detectable Limit.					




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TEST REPORT

Report No:	EHSM/2025/Nov/665	Issue Date	28/11/2025		
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)				
Sample Name	Air	Sample Description	Ambient Air		
Date of Sampling	21/11/2025	Sampling duration	480 Min		
Start Date of Analysis	24/11/2025	End Date of Analysis	27/11/2025		
Sampling Location	Near ETP Area	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I		
Dry bulb temperature	33°C	Wet bulb temperature	28°C		
Relative Humidity	68 %	Sampling done by	Hydrosafe Services, Pune		
Results					
Sr. No.	Parameters	Results	Unit(s)	Specifications (NAAQ Standards)	Methods
1	Sulphur Dioxide(SO ₂)	22.8	µg/m ³	≤ 80	IS 5182(Part 2)
2	Oxides of Nitrogen(NO ₂)	24.3	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	48.8	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	18.1	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	1.5	mg/m ³	≤ 04	
6	Ozone(O ₃)	33.3	µg/m ³	≤ 100 (8 Hrs)	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06 (Annual)	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20 (Annual)	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m ³	≤ 1.0 (Annual)	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05 (Annual)	
Remark- All above results are within National Ambient Air Quality standards. BDL – Below Detectable Limit.					




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(Director)

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TEST REPORT

Report No:	EHSM/2025/Nov/666	Issue Date	28/11/2025		
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)				
Sample Name	Air	Sample Description	Ambient Air		
Date of Sampling	21/11/2025	Sampling duration	1440 Min		
Start Date of Analysis	24/11/2025	End Date of Analysis	27/11/2025		
Sampling Location	Near Main Gate	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I		
Dry bulb temperature	33°C	Wet bulb temperature	28°C		
Relative Humidity	68 %	Sampling done by	Hydrosafe Services, Pune		
Results					
Sr. No.	Parameters	Results	Unit(s)	Specifications (NAAQ Standards)	Methods
1	Sulphur Dioxide(SO ₂)	23.2	µg/m ³	≤ 80	IS 5182(Part 2)
2	Oxides of Nitrogen(NO ₂)	26.9	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	50.2	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	18.1	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	1.6	mg/m ³	≤ 04	
6	Ozone(O ₃)	33.3	µg/m ³	≤ 100 (8 Hrs)	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06 (Annual)	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20 (Annual)	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/m ³	≤ 1.0 (Annual)	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05 (Annual)	
Remark- All above results are within National Ambient Air Quality standards. BDL – Below Detectable Limit.					



Rp
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(Director)

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TEST REPORT

Report No:	EHSM/2025/Nov/667	Issue Date	28/11/2025		
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)				
Sample Name	Air	Sample Description	Ambient Air		
Date of Sampling	21/11/2025	Sampling duration	1440 Min		
Start Date of Analysis	24/11/2025	End Date of Analysis	27/11/2025		
Sampling Location	Near Boiler Area	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I		
Dry bulb temperature	33°C	Wet bulb temperature	28°C		
Relative Humidity	68 %	Sampling done by	Hydrosafe Services, Pune		
Results					
Sr. No.	Parameters	Results	Unit(s)	Specifications (NAAQ Standards)	Methods
1	Sulphur Dioxide(SO ₂)	23.4	µg/m ³	≤ 80	IS 5182(Part 2)
2	Oxides of Nitrogen(NO ₂)	26.7	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	50.8	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	17.9	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	1.7	mg/m ³	≤ 04	
6	Ozone(O ₃)	33.3	µg/m ³	≤ 100 (8 Hrs)	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06 (Annual)	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20 (Annual)	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m ³	≤ 1.0 (Annual)	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05 (Annual)	
Remark- All above results are within National Ambient Air Quality standards. BDL – Below Detectable Limit.					



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TEST REPORT

Report No:	EHSM/2025/Nov/668	Issue Date	28/11/2025		
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)				
Sample Name	Source Emission	Sample Description	Stack Material : MS		
Date of Sampling	21/11/2025		Stack Height : 5.0 mtr		
Start Date of Analysis	24/11/2025		Stack Type : Round		
End Date of Analysis	27/11/2025	Sampling Location	500 KVA DG Set		
Sampling done by	Hydrosafe Services, Pune	Sampling duration	30 Min		
Sample Quantity	Thimble 1 Nos and 30 ml Solution	Sampling Procedure	CPCB Guideline on methodologies for source emission monitoring		
Results					
Sr. No.	Parameters	Results	Unit(s)	Specifications (MPCB Consent)	Methods
1	Flue Gas Temperature	377	°K		---
2	Differential Pressure	4.2	mm WG		
3	Velocity	6.5	M/s		
4	Dimensions of Stack	0.15	Mtr.		
5	Stack Area	0.01766	M ²		
6	Gas Volume	326.6	Nm ³ /Hr		
7	Particulate Matter	39.2	mg/Nm ³	≤ 150	CPCB Guideline on methodologies for source emission monitoring
8	Sulphur Dioxide (SO ₂)	18.1	mg/Nm ³	--	
9	Sulphur Dioxide (SO ₂)	0.141	Kg/day	12.0	
10	Oxide of Nitrogen (NO _x)	1.2	mg/Nm ³	N.S.	
11	Hydrocarbon	1.0	mg/Nm ³	--	
12	Carbon Monoxide	0.11	%	--	
<p>➤ Remark- All above results are well within MPCB Limit. N.S.: - Not Specified</p>					




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TEST REPORT

Report No:	EHSM/2025/Nov/669	Issue Date	28/11/2025
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)		
Sample Name	Source Emission	Sample Description	Stack Material : MS
Date of Sampling	21/11/2025		Stack Height GL : 40 mtr
Start Date of Analysis	24/11/2025		Stack Type : Round
End Date of Analysis	27/11/2025	Sampling Location	Boiler S-1
Sampling done by	Hydrosafe Services, Pune	Sampling duration	30 Min
Sample Quantity	Thimble 1 Nos and 30 ml Solution	Sampling Procedure	CPCB Guideline on methodologies for source emission monitoring

Results

Sr. No.	Parameters	Results	Unit(s)	Specifications (MPCB Consent)	Methods
1	Flue Gas Temperature	498	°K		---
2	Differential Pressure	3.9	mm WG		
3	Velocity	6.8	M/s		
4	Dimensions of Stack	0.736	Mtr.		
5	Stack Area	0.4252	M ²		
6	Gas Volume	6228.6	Nm ³ /Hr		
7	Particulate Matter	81.6	mg/Nm ³	--	CPCB Guideline on methodologies for source emission monitoring
8	Sulphur Dioxide(SO ₂)	28.6	mg/Nm ³	--	
9	Sulphur Dioxide(SO ₂)	4.27	Kg/day	432	
10	Sulphur	BDL	%	0.2	

- Remark- All above results are well within MPCB Limits.
- BDL- Below Detectable Limit.




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TEST REPORT

Report No:	EHSM/2025/Nov/670	Issue Date	28/11/2025	
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)			
Sample Name	Noise	Sample Description	Ambient Noise For 8 Hours	
Sampling Location	Near Main Gate			
Start Date of Sampling	21/11/2025	End Date of Sampling	21/11/2025	
Sampling done by	Hydrosafe Services, Pune			
Results				
Date	Timing	Result dB(A)	Unit	CPCB Standards dB(A)
21/11/2025	09.00	50.2	dB(A)	75/70
21/11/2025	10.00	48.7	dB(A)	
21/11/2025	11.00	53.3	dB(A)	
21/11/2025	12.00	54.6	dB(A)	
21/11/2025	13.00	49.4	dB(A)	
21/11/2025	14.00	51.2	dB(A)	
21/11/2025	15.00	55.7	dB(A)	
21/11/2025	16.00	56.3	dB(A)	
Day Time Leq		52.4	dB(A)	
Remark-				
➤ All above Noise level results are within Central Pollution Control Board Standards limit.				
➤ Day/Night -75/70 dB.				




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Near Swayamsiddha Trust Building,
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CERTIFICATIONS
ISO 9001 : 2015
ISO 14001 : 2015
ISO 45001 : 2018



EHS MATRIX

PRIVATE LIMITED

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Sr. No.30/7, Office No. 202, 203, Chintamani Industrial Estate,
Near Dran Company, Dhayari, Pune - 411041, Maharashtra, India.

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TEST REPORT

Report No:	EHSM/2025/Nov/670-1	Issue Date	28/11/2025	
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)			
Sample Name	Noise	Sample Description	Ambient Noise For 8 Hours	
Sampling Location	Near ETP Area			
Start Date of Sampling	21/11/2025	End Date of Sampling	21/11/2025	
Sampling done by	Hydrosafe Services, Pune			
Results				
Date	Timing	Result dB(A)	Unit	CPCB Standards dB(A)
21/11/2025	09.10	52.2	dB(A)	75/70
21/11/2025	10.10	50.3	dB(A)	
21/11/2025	11.10	54.7	dB(A)	
21/11/2025	12.10	51.3	dB(A)	
21/11/2025	13.10	49.0	dB(A)	
21/11/2025	14.10	47.2	dB(A)	
21/11/2025	15.10	54.7	dB(A)	
21/11/2025	16.10	57.5	dB(A)	
Day Time Leq		52.1	dB(A)	
Remark-				
➤ All above Noise level results are within Central Pollution Control Board Standards limit.				
➤ Day/Night -75/70 dB.				




Authorized Signatory
Mr. Rahul Patil
(Director)

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CERTIFICATIONS

ISO 9001 : 2015

ISO 14001 : 2015

ISO 45001 : 2018



TEST REPORT

Report No:	EHSM/2025/Nov/671	Issue Date	28/11/2025
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)		
Sample Name	Noise	Sample Description	Ambient Noise For 24 Hours
Sampling Location	RAC Section		
Start Date of Sampling	21/11/2025	End Date of Sampling	22/11/2025
Sampling done by	Hydrosafe Services, Pune		

Results

Date	Timing	Result dB(A)	Date	Timing	Result dB(A)	Unit	CPCB Standards dB(A)
21/11/2025	09.00	56.2	21/11/2025	21.00	72.9	dB(A)	75/70
21/11/2025	10.00	58.3	21/11/2025	22.00	69.6	dB(A)	
21/11/2025	11.00	62.8	21/11/2025	23.00	69.0	dB(A)	
21/11/2025	12.00	70.2	21/11/2025	24.00	68.4	dB(A)	
21/11/2025	13.00	86.3	22/11/2025	01.00	67.9	dB(A)	
21/11/2025	14.00	83.4	22/11/2025	02.00	65.8	dB(A)	
21/11/2025	15.00	81.2	22/11/2025	03.00	66.9	dB(A)	
21/11/2025	16.00	80.6	22/11/2025	04.00	68.0	dB(A)	
21/11/2025	17.00	72.9	22/11/2025	05.00	67.8	dB(A)	
21/11/2025	18.00	74.8	22/11/2025	06.00	69.0	dB(A)	
21/11/2025	19.00	73.6	22/11/2025	07.00	73.0	dB(A)	
21/11/2025	20.00	73.2	22/11/2025	08.00	70.6	dB(A)	
Day Time Leq		72.4					
Night Time Leq		67.8					

Remark-

- All above Noise level results are within Central Pollution Control Board Standards limit.
- Day/Night -75/70 dB.



Rp1
Authorized Signatory
Mr. Rahul Patil
(Director)

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ISO 9001 : 2015
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ISO 45001 : 2018



TEST REPORT

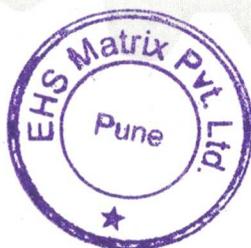
Report No:	EHSM/2025/Nov/671-1	Issue Date	28/11/2025
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)		
Sample Name	Noise	Sample Description	Ambient Noise For 24 Hours
Sampling Location	Powder Plant		
Start Date of Sampling	21/11/2025	End Date of Sampling	22/11/2025
Sampling done by	Hydrosafe Services, Pune		

Results

Date	Timing	Result dB(A)	Date	Timing	Result dB(A)	Unit	CPCB Standards dB(A)	
21/11/2025	09.00	45.3	21/11/2025	21.00	70.2	dB(A)	75/70	
21/11/2025	10.00	48.2	21/11/2025	22.00	69.8	dB(A)		
21/11/2025	11.00	52.3	21/11/2025	23.00	69.0	dB(A)		
21/11/2025	12.00	88.2	21/11/2025	24.00	68.4	dB(A)		
21/11/2025	13.00	74.6	22/11/2025	01.00	65.5	dB(A)		
21/11/2025	14.00	74.0	22/11/2025	02.00	64.4	dB(A)		
21/11/2025	15.00	74.8	22/11/2025	03.00	68.7	dB(A)		
21/11/2025	16.00	73.3	22/11/2025	04.00	67.5	dB(A)		
21/11/2025	17.00	74.0	22/11/2025	05.00	68.7	dB(A)		
21/11/2025	18.00	72.8	22/11/2025	06.00	67.5	dB(A)		
21/11/2025	19.00	74.3	22/11/2025	07.00	70.0	dB(A)		
21/11/2025	20.00	70.8	22/11/2025	08.00	71.5	dB(A)		
Day Time Leq		69.0						
Night Time Leq		67.4						

Remark-

- All above Noise level results are within Central Pollution Control Board Standards limit.
- Day/Night -75/70 dB.




Authorized Signatory
Mr. Rahul Patil
(Director)

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ISO 45001 : 2018



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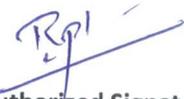
PRIVATE LIMITED

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TESTREPORT

Report No:	EHSM/2025/Nov/672	Issue Date	28/11/2025	
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)			
Sample Name	Workzone Noise	Date of Sampling	21/11/2025	
Sampling done by	Hydrosafe Services, Pune			
Results				
Sr. No.	Locations	Result dB(A) Day Time 11:50 Hrs	Specifications (The Factories Act 1948, standards)	Method
1.	Refrigeration Area Noise	83.3	≤90	CPCB Guideline
2.	Powder Plant	85.8		
Remark- The Factories Act, 1948, has prescribed 90 dB (A) as an upper limit of noise level for 8 hours exposure.				




Authorized Signatory
Mr. Rahul Patil
(Director)

Page 01 of 01

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CERTIFICATIONS
ISO 9001 : 2015
ISO 14001 : 2015
ISO 45001 : 2018



TEST REPORT

Report No:	EHSM/2025/Nov/673	Issue Date	28/11/2025		
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)				
Sample Name	Illumination Survey	Date of Sampling	21/11/2025		
Sampling done by	Hydrosafe Services, Pune				
Results					
Sr. No.	Locations	Day Time 12:30 Hrs Result (Lux)	Day Time 20:30 Hrs Result (Lux)	Minimum Intensity of Illumination in Lux Limit	Method
1.	Refrigeration Area	1058	840	200	CPCB Guideline
2.	Process Section	438	454	200	
3.	Butter Section	1086	1002	200	
4.	Powder Plant	1247	1258	200	
5.	Godown	847	1420	100	
6.	Office	896	470	100	
Remark- Illumination Level in the factory is found satisfactory, as per The Factories Act 1948.					



R.P.
Authorized Signatory
Mr. Rahul Patil
(Director)



TEST REPORT

Report No:	EHSM/2026/Jan/454	Issue Date	16/01/2026		
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)				
Sample Name	Air	Sample Description	Ambient Air		
Date of Sampling	09/01/2026	Sampling duration	480 Min		
Start Date of Analysis	12/01/2026	End Date of Analysis	15/01/2026		
Sampling Location	Near Main Gate	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I		
Dry bulb temperature	34°C	Wet bulb temperature	27°C		
Relative Humidity	59 %	Sampling done by	Hydrosafe Services, Pune		
Results					
Sr. No.	Parameters	Results	Unit(s)	Specifications (NAAQ Standards)	Methods
1	Sulphur Dioxide(SO ₂)	22.4	µg/m ³	≤ 80	IS 5182(Part 2)
2	Oxides of Nitrogen(NO ₂)	27.8	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	52.3	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	18.6	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	1.5	mg/m ³	≤ 04	
6	Ozone(O ₃)	33.0	µg/m ³	≤ 100 (8 Hrs)	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06 (Annual)	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20 (Annual)	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m ³	≤ 1.0 (Annual)	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05 (Annual)	
Remark- All above results are within National Ambient Air Quality standards. BDL – Below Detectable Limit.					



Rahul Patil
Authorized Signatory
Mr. Rahul Patil
(Director)



TEST REPORT

Report No:	EHSM/2026/Jan/455	Issue Date	16/01/2026		
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)				
Sample Name	Air	Sample Description	Ambient Air		
Date of Sampling	09/01/2026	Sampling duration	480 Min		
Start Date of Analysis	12/01/2026	End Date of Analysis	15/01/2026		
Sampling Location	Near ETP Area	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I		
Dry bulb temperature	34°C	Wet bulb temperature	27°C		
Relative Humidity	59 %	Sampling done by	Hydrosafe Services, Pune		
Results					
Sr. No.	Parameters	Results	Unit(s)	Specifications (NAAQ Standards)	Methods
1	Sulphur Dioxide(SO ₂)	21.7	µg/m ³	≤ 80	IS 5182(Part 2)
2	Oxides of Nitrogen(NO ₂)	25.2	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	52.0	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	17.9	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	1.4	mg/m ³	≤ 04	
6	Ozone(O ₃)	33.0	µg/m ³	≤ 100 (8 Hrs)	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06 (Annual)	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20 (Annual)	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m ³	≤ 1.0 (Annual)	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05 (Annual)	
Remark- All above results are within National Ambient Air Quality standards. BDL – Below Detectable Limit.					



R.P.
Authorized Signatory
Mr. Rahul Patil
(Director)



TEST REPORT

Report No:	EHSM/2026/Jan/456	Issue Date	16/01/2026		
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)				
Sample Name	Air	Sample Description	Ambient Air		
Date of Sampling	09/01/2026	Sampling duration	1440 Min		
Start Date of Analysis	12/01/2026	End Date of Analysis	15/01/2026		
Sampling Location	Near Main Gate	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I		
Dry bulb temperature	34°C	Wet bulb temperature	27°C		
Relative Humidity	59 %	Sampling done by	Hydrosafe Services, Pune		
Results					
Sr. No.	Parameters	Results	Unit(s)	Specifications (NAAQ Standards)	Methods
1	Sulphur Dioxide(SO ₂)	22.8	µg/m ³	≤ 80	IS 5182(Part 2)
2	Oxides of Nitrogen(NO ₂)	28.0	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	53.0	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	18.7	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	1.5	mg/m ³	≤ 04	
6	Ozone(O ₃)	33.0	µg/m ³	≤ 100 (8 Hrs)	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06 (Annual)	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20 (Annual)	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m ³	≤ 1.0 (Annual)	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05 (Annual)	
Remark- All above results are within National Ambient Air Quality standards. BDL – Below Detectable Limit.					



R.P.
Authorized Signatory
Mr. Rahul Patil
(Director)



TEST REPORT

Report No:	EHSM/2026/Jan/457	Issue Date	16/01/2026		
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)				
Sample Name	Air	Sample Description	Ambient Air		
Date of Sampling	09/01/2026	Sampling duration	1440 Min		
Start Date of Analysis	12/01/2026	End Date of Analysis	15/01/2026		
Sampling Location	Near Boiler Area	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I		
Dry bulb temperature	34°C	Wet bulb temperature	27°C		
Relative Humidity	59 %	Sampling done by	Hydrosafe Services, Pune		
Results					
Sr. No.	Parameters	Results	Unit(s)	Specifications (NAAQ Standards)	Methods
1	Sulphur Dioxide(SO ₂)	22.3	µg/m ³	≤ 80	IS 5182(Part 2)
2	Oxides of Nitrogen(NO ₂)	26.2	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	53.3	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	18.1	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	1.5	mg/m ³	≤ 04	
6	Ozone(O ₃)	33.0	µg/m ³	≤ 100 (8 Hrs)	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06 (Annual)	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20 (Annual)	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m ³	≤ 1.0 (Annual)	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05 (Annual)	
Remark- All above results are within National Ambient Air Quality standards. BDL – Below Detectable Limit.					



Rpt
Authorized Signatory
Mr. Rahul Patil
(Director)



TEST REPORT

Report No:	EHSM/2026/Jan/458	Issue Date	16/01/2026			
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)					
Sample Name	Source Emission	Sample Description	Stack Material : MS			
Date of Sampling	09/01/2026		Stack Height : 5.0 mtr			
Start Date of Analysis	12/01/2026		Stack Type : Round			
End Date of Analysis	15/01/2026	Sampling Location	500 KVA DG Set			
Sampling done by	Hydosafe Services, Pune	Sampling duration	30 Min			
Sample Quantity	Thimble 1 Nos and 30 ml Solution	Sampling Procedure	CPCB Guideline on methodologies for source emission monitoring			
Results						
Sr. No.	Parameters	Results	Unit(s)	Specifications (MPCB Consent)	Methods	
1	Flue Gas Temperature	390	°K		---	
2	Differential Pressure	4.3	mm WG			
3	Velocity	6.7	M/s			
4	Dimensions of Stack	0.15	Mtr.			
5	Stack Area	0.01766	M ²			
6	Gas Volume	325.4	Nm ³ /Hr	≤ 150	CPCB Guideline on methodologies for source emission monitoring	
7	Particulate Matter	36.6	mg/Nm ³			
8	Sulphur Dioxide (SO ₂)	16.2	mg/Nm ³			--
9	Sulphur Dioxide (SO ₂)	0.12	Kg/day			12.0
10	Oxide of Nitrogen (NO _x)	1.1	mg/Nm ³			N.S.
11	Hydrocarbon	1.0	mg/Nm ³			--
12	Carbon Monoxide	0.09	%			--
➤ Remark- All above results are well within MPCB Limit. N.S.: - Not Specified						



R.P.
Authorized Signatory
Mr. Rahul Patil
(Director)



TEST REPORT

Report No:	EHSM/2026/Jan/459	Issue Date	16/01/2026		
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)				
Sample Name	Source Emission	Sample Description	Stack Material : MS		
Date of Sampling	09/01/2026		Stack Height GL : 40 mtr		
Start Date of Analysis	12/01/2026		Stack Type : Round		
End Date of Analysis	15/01/2026	Sampling Location	Boiler S-1		
Sampling done by	Hydrosafe Services, Pune	Sampling duration	30 Min		
Sample Quantity	Thimble 1 Nos and 30 ml Solution	Sampling Procedure	CPCB Guideline on methodologies for source emission monitoring		
Results					
Sr. No.	Parameters	Results	Unit(s)	Specifications (MPCB Consent)	Methods
1	Flue Gas Temperature	480	°K		---
2	Differential Pressure	3.6	mm WG		
3	Velocity	6.5	M/s		
4	Dimensions of Stack	0.736	Mtr.		
5	Stack Area	0.4252	M ²		
6	Gas Volume	6177.0	Nm ³ /Hr		
7	Particulate Matter	65.2	mg/Nm ³	--	CPCB Guideline on methodologies for source emission monitoring
8	Sulphur Dioxide(SO ₂)	24.2	mg/Nm ³	--	
9	Sulphur Dioxide(SO ₂)	3.58	Kg/day	432	
10	Sulphur	BDL	%	0.2	
<p>➤ Remark- All above results are well within MPCB Limits.</p> <p>➤ BDL- Below Detectable Limit.</p>					



Rp1
Authorized Signatory
Mr. Rahul Patil
(Director)



TEST REPORT

Report No:	EHSM/2026/Jan/460		Issue Date	16/01/2026
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)			
Sample Name	Noise	Sample Description	Ambient Noise For 8 Hours	
Sampling Location	Near Main Gate			
Start Date of Sampling	09/01/2026	End Date of Sampling	09/01/2026	
Sampling done by	Hydrosafe Services, Pune			
Results				
Date	Timing	Result dB(A)	Unit	CPCB Standards dB(A)
09/01/2026	10.00	52.6	dB(A)	75/70
09/01/2026	11.00	47.2	dB(A)	
09/01/2026	12.00	54.7	dB(A)	
09/01/2026	13.00	53.8	dB(A)	
09/01/2026	14.00	48.1	dB(A)	
09/01/2026	15.00	50.9	dB(A)	
09/01/2026	16.00	56.4	dB(A)	
09/01/2026	17.00	58.2	dB(A)	
Day Time Leq		52.7	dB(A)	
Remark-				
➤ All above Noise level results are within Central Pollution Control Board Standards limit.				
➤ Day/Night -75/70 dB.				



Rpt

Authorized Signatory
Mr. Rahul Patil
(Director)



TEST REPORT

Report No:	EHSM/2026/Jan/460-1	Issue Date	16/01/2026
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project)Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)		
Sample Name	Noise	Sample Description	Ambient Noise For 8 Hours
Sampling Location	Near ETP Area		
Start Date of Sampling	09/01/2026	End Date of Sampling	09/01/2026
Sampling done by	Hydrosafe Services, Pune		
Results			
Date	Timing	Result dB(A)	Unit
09/01/2026	10.10	53.1	dB(A)
09/01/2026	11.10	51.7	dB(A)
09/01/2026	12.10	55.6	dB(A)
09/01/2026	13.10	50.0	dB(A)
09/01/2026	14.10	48.0	dB(A)
09/01/2026	15.10	47.8	dB(A)
09/01/2026	16.10	55.3	dB(A)
09/01/2026	17.10	59.9	dB(A)
Day Time Leq		52.6	dB(A)
Results			
			75/70
Remark-			
➤ All above Noise level results are within Central Pollution Control Board Standards limit.			
➤ Day/Night -75/70 dB.			



R.P.
Authorized Signatory
Mr. Rahul Patil
(Director)



TEST REPORT

Report No:	EHSM/2026/Jan/461		Issue Date	16/01/2026				
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)							
Sample Name	Noise	Sample Description	Ambient Noise For 24 Hours					
Sampling Location	RAC Section							
Start Date of Sampling	09/01/2026		End Date of Sampling	10/01/2026				
Sampling done by	Hydrosafe Services, Pune							
Results								
Date	Timing	Result dB(A)	Date	Timing	Result dB(A)	Unit	CPCB Standards dB(A)	
09/01/2026	10.00	56.3	09/01/2026	22.00	71.1	dB(A)	75/70	
09/01/2026	11.00	59.4	09/01/2026	23.00	68.4	dB(A)		
09/01/2026	12.00	63.1	09/01/2026	24.00	69.6	dB(A)		
09/01/2026	13.00	71.5	10/01/2026	01.00	68.3	dB(A)		
09/01/2026	14.00	85.6	10/01/2026	02.00	67.5	dB(A)		
09/01/2026	15.00	82.9	10/01/2026	03.00	64.6	dB(A)		
09/01/2026	16.00	81.7	10/01/2026	04.00	67.4	dB(A)		
09/01/2026	17.00	79.9	10/01/2026	05.00	69.1	dB(A)		
09/01/2026	18.00	73.1	10/01/2026	06.00	68.6	dB(A)		
09/01/2026	19.00	74.3	10/01/2026	07.00	67.5	dB(A)		
09/01/2026	20.00	72.7	10/01/2026	08.00	74.6	dB(A)		
09/01/2026	21.00	73.0	10/01/2026	09.00	71.9	dB(A)		
Day Time Leq		72.5						
Night Time Leq		68.2						
Remark-								
<ul style="list-style-type: none"> ➤ All above Noise level results are within Central Pollution Control Board Standards limit. ➤ Day/Night -75/70 dB. 								



Rpt
Authorized Signatory
Mr. Rahul Patil
(Director)



TEST REPORT

Report No:	EHSM/2026/Jan/461-1		Issue Date	16/01/2026				
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)							
Sample Name	Noise	Sample Description	Ambient Noise For 24 Hours					
Sampling Location	Powder Plant							
Start Date of Sampling	09/01/2026		End Date of Sampling	10/01/2026				
Sampling done by	Hydrosafe Services, Pune							
Results								
Date	Timing	Result dB(A)	Date	Timing	Result dB(A)	Unit	CPCB Standards dB(A)	
09/01/2026	10.00	48.7	09/01/2026	22.00	69.9	dB(A)	75/70	
09/01/2026	11.00	49.9	09/01/2026	23.00	69.3	dB(A)		
09/01/2026	12.00	53.0	09/01/2026	24.00	68.6	dB(A)		
09/01/2026	13.00	86.1	10/01/2026	01.00	69.1	dB(A)		
09/01/2026	14.00	73.4	10/01/2026	02.00	67.5	dB(A)		
09/01/2026	15.00	75.0	10/01/2026	03.00	65.6	dB(A)		
09/01/2026	16.00	74.1	10/01/2026	04.00	64.4	dB(A)		
09/01/2026	17.00	73.7	10/01/2026	05.00	69.1	dB(A)		
09/01/2026	18.00	72.9	10/01/2026	06.00	66.1	dB(A)		
09/01/2026	19.00	75.6	10/01/2026	07.00	68.4	dB(A)		
09/01/2026	20.00	73.1	10/01/2026	08.00	71.8	dB(A)		
09/01/2026	21.00	75.3	10/01/2026	09.00	74.2	dB(A)		
Day Time Leq		69.6						
Night Time Leq		67.7						
Remark-								
<ul style="list-style-type: none"> ➤ All above Noise level results are within Central Pollution Control Board Standards limit. ➤ Day/Night -75/70 dB. 								



R.P.

Authorized Signatory
Mr. Rahul Patil
(Director)



TESTREPORT				
Report No:	EHSM/2026/Jan/462	Issue Date	16/01/2026	
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)			
Sample Name	Workzone Noise	Date of Sampling	09/01/2026	
Sampling done by	Hydrosafe Services, Pune			
Results				
Sr. No.	Locations	Result dB(A) Day Time 11:50 Hrs	Specifications (The Factories Act 1948, standards)	Method
1.	Refrigeration Area Noise	85.7	≤90	CPCB Guideline
2.	Powder Plant	81.3		
Remark- The Factories Act, 1948, has prescribed 90 dB (A) as an upper limit of noise level for 8 hours exposure.				




Authorized Signatory
Mr. Rahul Patil
(Director)



TEST REPORT					
Report No:	EHSM/2026/Jan/463		Issue Date	16/01/2026	
Name and Address of Customer	Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit, Mahanand Dairy, Unit - Varvand (Milk Powder Project) Near Pune- Solapur Highway, Village - Varvand, Tal - Daund, Dist- Pune 412 215 (Maharashtra)				
Sample Name	Illumination Survey		Date of Sampling	09/01/2026	
Sampling done by	Hydrosafe Services, Pune				
Results					
Sr. No.	Locations	Day Time 12:30 Hrs Result (Lux)	Day Time 20:30 Hrs Result (Lux)	Minimum Intensity of Illumination in Lux Limit	Method
1.	Refrigeration Area	1060	800	200	CPCB Guideline
2.	Process Section	440	465	200	
3.	Butter Section	1070	1003	200	
4.	Powder Plant	1245	1260	200	
5.	Godown	860	1430	100	
6.	Office	897	450	100	
Remark- Illumination Level in the factory is found satisfactory, as per The Factories Act 1948.					



Rahul Patil
Authorized Signatory
Mr. Rahul Patil
(Director)



ANNEXURE F

**Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit (MRSDMM) -
Mahanand Dairy**

महानंद

MAHANANDA DAIRY POWDER PLANT, PUNE SOLAPUR HIGHWAY, AT-VARVAND, TAL-DAUND, DIST -
PUNE 412215, PUNE, Maharashtra, India, GSTIN: 27AAATM4973E1ZH

PURCHASE ORDER

MND/7/PURCHASE/ 2025-2026 / 13268

M/S. : Thermax Limited	Po No : VAR/PO/25-26/00264
Address. : D-13, M.I.D.C. Industrial Area, THERMAX LIMITED, R.D. Aga Road, Chinchwad, Pune Maharashtra, State Code: 27 PIN Code: 411019 India Email: Pratik.Pathak@Thermaxglobal.com GSTIN: 27AAACT3910D1ZS	Date : 27-01-2026 Ref No. : Z-25-732-R6 Date : 23-01-2026 File No. : VARVAND PRAPOSAL DT.16.01.26 Department : Engineering - MRSDMM
GST No. : 27AAACT3910D1ZS	
Tel No. : -	

Dear Sir,

With reference to your quotation/tender/Letter No. Z-25-732-R6 Date: 23-01-2026 we accept your offer in respect of items specified below/as per the specifications attached here with & request you to supply the same in accordance with the Terms & Conditions of the order stated on the reverse of this order.

SR.	ITEM CODE	DESCRIPTION	INDENT NO.	QTY	UNIT	RATE	AMOUNT	DELIVERY SCHEDULE
1	ITEM012162	ELECTROSTATIC PRECIPITATOR FOR 10TPH CPFD 100S BOILER		1.0	Set	Rs. 1,30,00,000.00	Rs. 1,30,00,000.00	30-05-2026
Gross Amount							Rs. 1,30,00,000.00	
CGST Input @ 9.0 %							Rs. 11,70,000.00	
SGST Input @ 9.0 %							Rs. 11,70,000.00	

Remarks: As per attached detailed Specification & Scope Of Works.

Rounded Total:

Rs. 1,53,40,000.00

Proposal Approved By: Managing Director | Date: 23-01-2026

RUPEES: INR One Crore, Fifty Three Lakh, Forty Thousand only.

Terms:

- 1) Bills: Bill shall be made out in the name of MRSDMM
- 2) Delivery Place: Powder Plant, Varvand, District Daund, Pune
- 3) Mode of Transport: By Road
- 4) Taxes/Duties: All Inclusive
- 5) Transportation, Loading, Unloading - All Inclusive

Terms of Payment:

- 20% advance along with technically cleared Purchase order against Advance Bank Guarantee valid till supply of items.
- 70% against material receipt at site within 7 Days.
- 10% against PBG valid for warranty period of 12 months from commissioning or 18 months from supply, whichever is earlier.

Please mention our GST number / PAN number in your tax invoice

Please see terms and conditions on overleaf

For MAHARASHTRA RAJYA SAHAKARI
DUDH MAHASANGH MARYADIT

[Signature]
Head Of The Department

Department: Purchase Department

TERMS AND CONDITIONS

1. The goods supplied will be subject to final inspection and acceptance at buyer factory. The buyer reserves. The right to reject and return at the cost and risk of the supplier, such goods which do not conform to buyers standards of the supplier, such good which do not conform to buyers standards of quality. Such rejected goods will be returned only after the free replacement is made within 10 days from the date of rejection. If the goods are replaced within 10 days, it will be open to buyers to buy the goods from some others source and not only to charge the supplier the difference in the cost of the goods, but also to levy liquidated from the suppliers.
2. Initial acceptance of materials supplied shall be subject to our final approval or materials. If at the time of actual use of the material any goods are subsequently found substandard, such goods shall have to be replaced by you at your cost. Our decision regarding quality of material shall be final.
3. We are pleased to place a Purchase Order with you for a period of one year from the date of issue. Whenever the order is placed on F.O.R. our unit. Free delivery to our buyer's factory basis. Risk will have to be covered and final.
4. You will be required to pay by Demand Draft 5% amount of the Purchase Order i.e. **Rs. -----/-** as Security Deposit. The security deposit shall not bear any interest and shall be subject to the adjustment towards any loss that may be sustained by the MRSDMM in this or any other contract with the supplier. The security deposit shall be refunded within three months from the date of successful completion of this contract.
5. Unless otherwise agreed to in writing the weight and measurements at buyer's factory premise, will be taken as correct and final.
6. You will be required to enter into an agreement for the due performance of the contract. A draft of the agreement is enclosed herewith. You must execute this agreement within eight days of the receipt of this Purchase Order, failing which it will be presumed that you are not interested in the order, and the management of MRSDMM will be free to reallocate the quantity allotted to you, to some other supplier.
7. Time is the essence to this purchase order and therefore the date of delivery of the right quality of goods shall be strictly adhered to. Breach of this condition shall entitle the buyer to cancel the order or any part thereof and/or to refuse taking delivery after such date.
8. The goods supplied against this order must conform to description specifications/sample referred to in this order or agreed upon in writing or otherwise.
9. The value of any damages/defects in supply of material during transit shall be recovered from the supplier.
10. Payment will be made within 30 days after receipt of goods for quantities approved and advance payment will be made as per approved rate and conditions against Performa Invoice if necessary.
11. Delivery chalan in duplicate must be sent by the suppliers please quote our purchase orders number and date on your delivery challans, bill and correspondence.
12. Bill must be duly signed with Rubber Stamp submitted in triplicate.
13. In case of any dispute Mumbai Court shall be jurisdiction.
14. We shall be free to withdraw our orders in case of breach any of clause of these Terms & Conditions by you or in case of your unsatisfactory supply, consequential losses of any on account of our obtaining supply from any alternative suppliers. The same shall be recovered from you.
15. Please send us your confirmation for acceptance of our order by return of post or E-mail. In absence of any information from your end. We will consider as you have accepted our order and material will be supplied to us in time.
16. Contractor/Seller is allowed to supply 10% less or Excess of the order quantity during the supply period.
17. To recover from the contractor as agreed liquidated damages or by way of penalty sum not exceeding 1/2% of the price of the material which the Contractor failed to deliver as aforesaid for each week or part of a week during which the delivery of such material may be in the arrears maximum up to 5% of the cost of material delivered late.
18. It is mandatory to mention GSTIN, ADDRESS & PAN NO. on Tax Invoice.
19. Bill Amount should be Equal as per Purchase Order Amount.



**Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit (MRSDMM) -
Mahanand Dairy**

महानंद

MAHANANDA DAIRY POWDER PLANT, PUNE SOLAPUR HIGHWAY, AT-VARVAND, TAL-DAUND, DIST -
PUNE 412215, PUNE, Maharashtra, India, GSTIN: 27AAATM4973E1ZH

PURCHASE ORDER

MND/7/PURCHASE/ 2025-2026 **13269**

M/S. : VEDA ENGINEERING PVT. LTD.	Po No : VAR/PO/25-26/00265
Address. : 201/202, 2nd Floor, Rohan Tower, opp. Mega Mart, Pune Mumbai Road, Dapoli Dapoli Maharashtra, State Code: 27 PIN Code: 411012 India Phone: 02027145313 Email: biradar@vedaengg.com GSTIN: 27AAACV6125A1ZR	Date : 27-01-2026
GST No. : 27AAACV6125A1ZR	Ref No. : Z-25-732-R6
Tel No. : 02027145313	Date : 23-01-2026
	File No. : VARVAND PRAPOSAL DT.16.01.26
	Department : Engineering - MRSDMM

Dear Sir,
With reference to your quotation/tender/Letter No. **Z-25-732-R6** Date: **23-01-2026** we accept your offer in respect of items specified below/as per the specifications attached here with & request you to supply the same in accordance with the Terms & Conditions of the order stated on the reverse of this order.

NO.	ITEM CODE	DESCRIPTION	INDENT NO.	QTY	UNIT	RATE	AMOUNT	DELIVERY SCHEDULE
1	ITEM012331	ELECTROSTATIC PRECIPITATOR ACCESSORIES WITH ID FAN FOR BOILER 1. Interconnecting Flue Gas Ducting along with dampers, flanges etc. 2. Min. wool insulation with AL cladding for ducting etc. 3. Supports for Ducting. 4. Field Cabling with Cable Trays for Accessories part. 5. New ID Fan Suitable for Boiler + ESP operation as per above specifications.		1.0	Set	Rs. 39,50,000.00	Rs. 39,50,000.00	30-05-2026
Gross Amount							Rs. 39,50,000.00	
CGST Input @ 9.0 %							Rs. 3,55,500.00	
SGST Input @ 9.0 %							Rs. 3,55,500.00	
Rounded Total:							Rs. 46,61,000.00	

Remarks: As per attached detailed Specification & Scope Of Works.

Proposal Approved By: Managing Director | Date: 23-01-2026

RUPEES: INR Forty Six Lakh, Sixty One Thousand only.

Terms:

- 1) Bills: Bill shall be made out in the name of MRSDMM
- 2) Delivery Place: Powder Plant, Varvand, District Daund, Pune
- 3) Mode of Transport: By Road
- 4) Taxes/Duties: All Inclusive
- 5) Transportation, Loading, Unloading - All Inclusive
- 6) **Terms of Payment:**
 - 20% advance along with technically cleared Purchase order against Advance Bank Guarantee valid till supply of items.
 - 70% against material receipt at site within 7 Days.
 - 10% against PBG valid for warranty period of 12 months from commissioning or 18 months from supply, whichever is earlier.

Please mention our GST number / PAN number in your tax invoice

Please see terms and conditions on overleaf

For MAHARASHTRA RAJYA SAHAKARI
DUDH MAHASANGH MARYADIT

(Signature)
Head Of The Department
Department: Purchase Department

TERMS AND CONDITIONS

1. The goods supplied will be subject to final inspection and acceptance at buyer factory. The buyer reserves. The right to reject and return at the cost and risk of the supplier, such goods which do not conform to buyers standards of the supplier, such good which do not conform to buyers standards of quality. Such rejected goods will be returned only after the free replacement is made within 10 days from the date of rejection. If the goods are replaced within 10 days, it will be open to buyers to buy the goods from some others source and not only to charge the supplier the difference in the cost of the goods, but also to levy liquidated from the suppliers.
2. Initial acceptance of materials supplied shall be subject to our final approval or materials. If at the time of actual use of the material any goods are subsequently found substandard, such goods shall have to be replaced by you at your cost. Our decision regarding quality of material shall be final.
3. We are pleased to place a Purchase Order with you for a period of one year from the date of Issue. Whenever the order is placed on F.O.R. our unit. Free delivery to our buyer's factory basis. Risk will have to be covered and final.
4. You will be required to pay by Demand Draft 5% amount of the Purchase Order i.e. **Rs. -----/-** as Security Deposit. The security deposit shall not bear any interest and shall be subject to the adjustment towards any loss that may be sustained by the MRSDMM in this or any other contract with the supplier. The security deposit shall be refunded within three months from the date of successful completion of this contract.
5. Unless otherwise agreed to in writing the weight and measurements at buyer's factory premise, will be taken as correct and final.
6. You will be required to enter into an agreement for the due performance of the contract. A draft of the agreement is enclosed herewith. You must execute this agreement within eight days of the receipt of this Purchase Order, failing which it will be presumed that you are not interested in the order, and the management of MRSDMM will be free to reallocate the quantity allotted to you, to some other supplier.
7. Time is the essence to this purchase order and therefore the date of delivery of the right quality of goods shall be strictly adhered to Breach of this condition shall entitle the buyer to cancel the order or any part thereof and/or to refuse taking delivery after such date.
8. The goods supplied against this order must conform to description specifications/sample referred to in this order or agreed upon in writing or otherwise
9. The value of any damages/defects in supply of material during transit shall be recovered from the supplier.
10. Payment will be made within 30 days after receipt of goods for quantities approved and advance payment will be made as per approved rate and conditions against Performa Invoice if necessary.
11. Delivery chalan in duplicate must be sent by the suppliers please quote our purchase orders number and date on your delivery challans, bill and correspondence.
12. Bill must be duly signed with Rubber Stamp submitted in triplicate.
13. In case of any dispute Mumbai Court shall be jurisdiction.
14. We shall be free to withdraw our orders in case of breach any of clause of these Terms & Conditions by you or in case of your unsatisfactory supply, consequential losses of any on account of our obtaining supply from any alternative suppliers. The same shall be recovered from you.
15. Please send us your confirmation for acceptance of our order by return of post or E-mail. In absence of any information from your end. We will consider as you have accepted our order and material will be supplied to us in time.
16. Contractor/Seller is allowed to supply 10% less or Excess of the order quantity during the supply period.
17. To recover from the contractor as agreed liquidated damages or by way of penalty sum not exceeding 1/2% of the price of the material which the Contractor failed to deliver as aforesaid for each week or part of a week during which the delivery of such material may be in the arrears maximum up to 5% of the cost of material delivered late.
18. It is mandatory to mention GSTN, ADDRESS & PAN NO. on Tax Invoice.
19. Bill Amount should be Equal as per Purchase Order Amount.



**Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit (MRSDMM) -
Mahanand Dairy**

महानंद

MAHANANDA DAIRY POWDER PLANT, PUNE SOLAPUR HIGHWAY , AT-VARVAND, TAL-DAUND, DIST -
PUNE 412215, PUNE, Maharashtra, India, GSTIN: 27AAATM4973E1ZH

SERVICE ORDER

MND/7/PURCHASE/ 2025-2026 / 3270

M/S. : VEDA ENGINEERING PVT. LTD.	Po No : VAR/SO/25-26/00184
Address. : 201/202, 2nd Floor, Rohan Tower, opp. Mega Mart, Pune Mumbai Road, Dapoli Dapoli Maharashtra, State Code: 27 PIN Code: 411012 India Phone: 02027145313 Email: biradar@vedaengg.com GSTIN: 27AAACV6125A1ZR	Date : 27-01-2026
GST No. : 27AAACV6125A1ZR	Ref No. : Z-25-732-R6
Tel No. : 02027145313	Date : 23-01-2026
	File No. : VARVAND PRAPOSAL DT.16.01.26
	Department : Engineering - MRSDMM

Dear Sir,

With reference to your quotation/tender/Letter No. **Z-25-732-R6** Date: **23-01-2026** we accept your offer in respect of items specified below/as per the specifications attached here with & request you to supply the same in accordance with the Terms & Conditions of the order stated on the reverse of this order.

NO.	ITEM CODE	DESCRIPTION	INDENT NO.	QTY	UNIT	RATE	AMOUNT	DELIVERY SCHEDULE
1	ITEM010742	Installation & Commissioning and Civil Work , Spares, Cable , Labour , R&M. Installation,Commissioning and Erection of Electrostatic Precipitator along with accessories and successful commissioning, trail run and results.		1.0	Job	Rs. 25,50,000.00	Rs. 25,50,000.00	30-07-2026

Gross Amount	Rs. 25,50,000.00
CGST Input @ 9.0 %	Rs. 2,29,500.00
SGST Input @ 9.0 %	Rs. 2,29,500.00

Remarks: As per attached detailed Specification & Scope Of Works.

Rounded Total:

Rs. 30,09,000.00

Proposal Approved By: Managing Director | Date: 23-01-2026

RUPEES: INR Thirty Lakh, Nine Thousand only.

Terms:

- 1) Bills: Bill shall be made out in the name of MRSDMM
- 2) Delivery Place: Powder Plant, Varvand, District Daund, Pune
- 3) Taxes/Duties: All Inclusive
- 4) **Terms of Payment:**
 - 90% against pro rata bills submission.
 - 10% against PBG valid for warranty period of 12 months from commissioning or 18 months from supply, whichever is earlier

Please mention our GST number / PAN number in your tax invoice

For MAHARASHTRA RAJYA SAHAKARI
DUDH MAHASANGH MARYADIT

(Signature)
Head Of The Department

Department: Purchase Department

ANNEXURE G



महाराष्ट्र राज्य सहकारी दुध महासंघ मर्यादित, मुंबई

महानंद दूध भुकटी प्रकल्प, वरवंड.

पुणे - सोलापुर हायवे, तालुका - दौंड, जिल्हा - पुणे ४१२२१५

Tel.No. 02119-283360/61 E-Mail Id -mahanand.varvand@gmail.com

महा.रा.सह. दु.महा.मर्या /वरवंड/वि.पु./२४-२५/२०२

दि.१३.०२.२०२५

प्रति,
उप अभियंता,
केडगाव सबस्टेशन, दापोडी,
ता. दौंड, जि. पुणे.

विषय:- प्रकल्प परिसरात असलेले विद्युत खांब काढणेबाबत.

महोदय,

उपरोक्त विषयास अनुसरून आपणास कळविणेत येते की, वरवंड येथे महासंघाचा दुध भुकटी प्रकल्प सन २०११ पासून कार्यरत आहे. प्रकल्पाच्या मागच्या (दक्षिण) बाजूस कंपाउंडलगत प्रकल्पाच्या आवारामधुन विद्युत लाईन गेलेली आहे. या लाईनकरिता प्रकल्प आवारात ४ खांब उभे केलेले आहेत. तसेच विद्युत तारांमधुन विद्युत पुरवठा सुरू आहे. औद्योगिक सुरक्षेच्या दृष्टीने प्रकल्पाच्या भोवताली अग्निशमन दलाची वाहने फिरण्यासाठी जागा ठेवण्यात आली आहे. सदर जागेमध्ये विद्युत खांब येत असल्याने तेथे रस्ता करता आला नाही.

कंपाउंड शेजारील लोकांना प्रकल्पातील कामाचा त्रास होत असल्या करणाने स्थानिकानी तक्रार केली आहे. सदर तक्रारीचे निरसन करण्याकरिता आम्हास कंपाउंडच्या जागी भिंत उभी करावयाची आहे. या कामास विद्युत लाईनचा अडथळा निर्माण होत आहे.

प्रकल्पाच्या कंपाउंडच्या दुसऱ्या बाजूस घरे असून त्यांच्या सुरक्षेचा विचार करता सदर विद्युत लाईन एचटी केबलव्दारे नेण्यात यावी अथवा शक्य असल्यास दुसरीकडून नेण्यात यावी. भविष्यात कोणतीही दुर्घटना टाळण्यासाठी यावर प्रथम प्राधान्याने विचार करून उपाययोजना कराव्यात ही विनंती. याबाबत आपणास सर्व प्रकारचे सहकार्य करण्यास महासंघ नेहमीच तयार राहील.

युनिट प्रमुख,

महाराष्ट्र राज्य सहकारी दुध महासंघ मर्या.
महानंद डेअरी, वरवंड, ता.दौंड, पुणे

प्रत माहितीस्वरुप:

अधिक्षक अभियंता, वारामती सर्वकल.

नोंदणीकृत कार्यालय : एन.के.एम.इंटरनॅशनल हाऊस, ३ रा मजला, १७८, चॅकवे रेकलमेशन, याशुभाई एम.चिन्नाय मार्ग, मुंबई
४०००२०

दूरध्वनी. २२०-२४५२९, फॅक्स: २२८७४६१० Website: www.mahanand.in Email: mnd@mahanand.in

**Maharashtra State Co-operative Milk Federation Limited, Mumbai
Mahanand Milk Bhukti Project, Varwand.**

Pune-Solapur Highway, Taluka Dardond, District Pune 412215.

Tel. No. 02119-283360/61 Email Id-mahanand.varvand@gmail.com

Maha.Ra. Co. Du.Maha. Marya/Varvand/V.P.U./24-25/202

Date 13.02.2025

TO,

Deputy Engineer,

Kedgaon Substation, Dapodi,

Taluka Daund, Dist. Pune.

Subject: - Regarding removal of electric poles in the project area.

Sir,

In accordance with the above subject, it is informed that the milk powder project of the federation has been operating at Varvand since 2011. An electric line has passed through the project premises near the compound on the back (south) side of the project. For this line, 4 poles have been erected in the project premises. Also, electricity supply is going on through the electric wires. For industrial safety, a space has been kept around the project for the movement of fire brigade vehicles. Since the electric pole is there in the said space, a road could not be constructed there.

The locals have complained that the people living near the compound are being disturbed by the project work. To resolve this complaint, we have to erect a wall in the compound area. The power line is obstructing this work.

There are houses on the other side of the project compound and considering their safety, the said power line should be taken through HT cable or if possible, taken from another place. It is requested that this be considered on priority and measures taken to avoid any accidents in the future. The Federation will always be ready to provide all kinds of cooperation to you in this regard.

Head of Unit,

Maharashtra State Cooperative Milk Federation Limited.

Mahanand Dairy, Varvand, Tal. Daund, Pune.

Annexure H



महाराष्ट्र राज्य सहकारी दुध महासंघ मर्यादित, मुंबई
महानंद दूध भुकटी प्रकल्प, वरवंड
पुणे - सोलापुर हायवे, तालुका - दोंड, जिल्हा - पुणे, ४१२२१५
Tel.No. 02119299115 E-Mail Id -mahanand.varvand@gmail.com

महा.रा.सह. दु.महा.मर्या /वरवंड/वि.पु./२५-२६/२०

दि.१३.०६.२०२५

प्रति,
उप अभियंता,
केडगाव सबस्टेशन, दापोडी,
ता. दोंड, जि. पुणे.

विषय:- प्रकल्प परिसरात असलेले विद्युत वाहिनी काढून केबल टाकणेबाबत.
संदर्भ: दि.१३.०२.२०२५ रोजीचे पत्र

महोदय,

उपरोक्त विषयास अनुसरून आपणास कळविणेत येते की, वरवंड येथे महासंघाचा दुध भुकटी प्रकल्प सन २०११ पासून कार्यरत आहे. प्रकल्पाच्या मागच्या (दक्षिण) बाजूस कंपाऊंडलगत प्रकल्पाच्या आवारामधून ११ केव्ही क्षमतेची विद्युत लाईन गेलेली आहे. या लाईनकरिता प्रकल्प आवारात ४ खांब उभे केलेले असून विद्युत पुरवठा सुरू असल्याचे कळते. प्रकल्पाच्या दक्षिण बाजूस कोळसा साठवणुकीचे शेड असून त्याच्या धुळीचा शंजारील लोकांना त्रास होत असल्याची स्थानीकांनी महाराष्ट्र प्रदुषण नियंत्रण मंडळाकडे तक्रार केली आहे. महाराष्ट्र प्रदुषण नियंत्रण मंडळाने प्रकल्पास कारणे दाखवा नोटिस बजावली असून लवकर उपाययोजना करण्याचे लेखी पत्राद्वारे कळविले आहे. सदर तक्रारीचे निरसन करण्याकरिता आम्हास कंपाऊंडजवळ कोळसा शेड उभारावयाचे आहे. या कामास विद्युत लाईनचा अडथळा निर्माण होत आहे. सदरील विद्युत वाहिनी काढण्याकरिता आपणास दि.१३.०२.२०२५ रोजीच्या पत्रान्वये कळविणेत आले होते. त्यानुसार महावितरणच्या अधिकाऱ्यांनी दि.०४.०३.२०२५ रोजी प्रकल्पास भेट देऊन विद्युत वाहिनीचा मार्ग बदलण्याचा आढावा घेतला होता, प्रकल्पाच्या कंपाऊंडच्या दुसऱ्या बाजूस घरे असल्याने त्यांच्या सुरक्षेच्या दृष्टीने महावितरणच्या नियमानुसार विद्युत लाईन जमिनीतून ट्रेंज बनवून एचटी केबलद्वारे नेण्यात यावी अथवा शक्य असल्यास दुसरीकडून नेण्यात यावी असे लेखी पत्राद्वारे कळविले होते. याकरिता येणारा संपूर्ण खर्च हा महासंघ महावितरणास अदा करेल.

सदर प्रकल्प महाराष्ट्र शासनाने केंद्र शासनाच्या राष्ट्रीय दुग्ध मंडळास चालविण्यास दिला असून म.प्र.नि.मंडळाने प्रकल्प बंद करू नये म्हणून आम्ही प्रयत्नशील आहोत. तरी सदरील बाबीचा गांभिर्याने विचार करून यावर लवकर कार्यवाही व्हावी ही विनंती.

युनिट प्रमुख,

महाराष्ट्र राज्य सहकारी दुध महासंघ मर्या.
महानंद डेअरी, वरवंड, ता.दोंड, पुणे

प्रत माहितीस्तव:

- १) अधिकृत अभियंता, बारामती सर्कल.
- २) व्यवस्थापकीय संचालक, म.रा.स.दु.म.मर्या. मुंबई

मुख्य कार्यालय: वेस्टर्न एक्सप्रेस हायवे, आरए कॉलनी, गोरेगाव(पु), मुंबई-४०००६५

Website:www.mahanand.in Email:mnd@mahanand.in

अध्यक्ष लिपीक
म.रा.सि.वि.म.मर्या.
केडगाव सबस्टेशन

**Maharashtra Rajya Sahkari Dudh Mahasanhg Maryadit, Mumbai,
Mahanand Milk Bhukti Project, Varvand.**

Pune-Solapur Highway, Taluka Dardond, District Pune 412215.

Tel. No. 02119-283360/61 Email Id-mahanand.varvand@gmail.com

Maha.Ra. Co. Du.Maha. Marya/Varvand/V.P.U./24-25/20

Date 13.06.2025

TO,

Deputy Engineer,

Kedgaon Substation, Dapodi,

Taluka Daund, Dist. Pune.

Subject: - Regarding removing the electrical conduits and laying cables in the project area.

Reference: Letter dated 13.02.2025

Sir,

In accordance with the above subject, it is informed to you that the milk powder project of the federation has been operating at varvand since 2011. An 11 KV power line has passed through the project area near the compound on the back (south) side of the project. It is noticed that 4 poles have been erected in the project premises due to this line and electricity supply is going on. There is a coal storage shed on the south side of the project and the locals have complained to the Maharashtra Pollution Control Board that its dust is causing inconvenience to the neighbouring people. The Maharashtra Pollution Control Board has issued a show cause notice to the project and has informed it in a written letter to take necessary measures. To resolve the said complaint, we have to construct a coal shed near the compound. The power line is obstructing this work. You were informed in a letter dated 13.02.2025 to remove the said power line. Accordingly, the officials of Mahavitaran had visited the project on 04.03.2025 and reviewed the rerouting of the power lines. Since there are houses on the other side of the project compound, for their safety, as per the rules of Mahavitaran, the power lines should be laid in a trench through the ground and the HT cables should be laid or, if possible, taken from somewhere else. The entire cost incurred for this will be paid by the federation to Mahavitaran.

The Maharashtra government has given this project to the National Milk Board of the Central Government to run, and although we are trying to prevent the M.Pra.Ni. Board from closing the project, we request that this matter be considered in a Gandhian manner and action be taken on this matter as soon as possible.

Unit Head,

Maharashtra State Cooperative Milk Federation
Limited. Mahanand Dairy, Varvand, Tal. Daund, Pune.

फोन नं. 02111-228061 (ऑफिस) फॅक्स नं. 02111-221158 ई मेल: ekedgaon@gmail.com वेबसाईट: www.mahadiscom.in	(महाराष्ट्र शासन अंगीकृत) सी आय एन: U40109MH20055GC153645 	कार्यकारी अभियंता, केडगाव विभाग, यांचे कार्यालय दापोडी, टोल नाक्या नवड, 11/11 KV Sub-Station, ता. दौंड जि. पुणे- 412201.
जा.क्र/का.अ./केडगाव/विवले 006139		दिनांक. 11 DEC 2025

प्रति,

महाराष्ट्र राज्य सहकारी दुध उत्पादक महासंघ मर्या.
 महानंद डेअरी, वरवंडता.दौंड पुणे.

विषय:- प्रकल्प आवारातून गेलेली ११ के व्ही लाईन शिफ्टिंग खर्च भरणा करणेकरिता
 तपशील बाबत.

संदर्भ:- जामहा.रा.सह.दु.महा.मर्या/वरवंड/११ केव्ही ला.शि.खर्च/२५-२६/१४० दिनांक:-१२.११.२०२५

वरील संदर्भीय विषयास अनुसरून प्रकल्प आवारातून गेलेली ११ के व्ही लाईन
 शिफ्टिंग खर्च भरणा करणेकरिता तपशील खालीलप्रमाणे व पत्रासोबत जोडण्यात आलेला
 आहे.

- १) बँक खातेवरील खातेदाराचे नाव :- MAHARASHTRA STATE ELECTRICITY
 DIST.CO.LIMITED KEDGAON
- २) बँक खाते क्रमांक :- 20144600845
- ३) आय एफ सी कोड :- MAHB0000171
- ४) बँक शाखा :- BANK OF MAHARASHTRA KEDGAON

तरी योग्य त्या माहितीस्तव सादर.

Mahat

कार्यकारी अभियंता,
 महावितरण विभागीय
 कार्यालय, केडगाव.

J.No./Ka.A./Kedgaon/Vivale/006139

Dated 11 DEC 2025

To,

Maharashtra State Cooperative Milk Producers Federation.

Mahanand Dairy, Varavand ta. Daund Pune.

Subject: - Details regarding payment of shifting costs for 11 KV line passing through the project premises.

Reference: - Jamaha.R.Sah.Du.Maha. Marya/Varvand/11 Kevhi
T.C.Expenditure/25-26/140 Date: -12.11.2025

The details for payment of the shifting cost of the 11 KV line passing through the project premises in accordance with the above reference subject are as follows and attached with the letter.

- 1) Name of the account holder on the bank account: MAHARASHTRA STATE ELECTRICITY DIST.CO.LIMITED KEDGAON
- 2) Bank Account Number: - 20144600845
- 3) IFC Code: - MAHB0000171
- 4) Bank Branch: - BANK OF MAHARASHTRA KEDGAON.

However, please provide the correct information.

Executive Engineer,

Mahavitaran Divisional Office, Kedgaon.



Ref No.: CE/BMTZ/TECH/AE-1/NO

No - 3437

Date: 6 OCT 2025

 To,
 The Superintending Engineer,
 M.S.E.D.Co.Ltd.,
 O & M, Baramati Rural Circle.

Sub:- Administrative approval for technical estimate for shifting of 11 KV Fargade Mala HT Line in r/o, M/s. Maharashtra Rajya Sahkari Dudh Mahasangh Maryadit, Mahanand Dairy, at Warwand Tq. Daund Dist.Pune under 100% DDF Baramati Circle.

Ref : -

- 1) CE(Dist)/D-III/Shifting Works/27137 Date-16.11.2018
- 2) CE(Dist)/Cost Data/ 2024-25/32405 Dt.14.10.2024
- 3) CE(Dist)/M-I/General/DDF Centages FY2022-23 No 3905 Dt 13.02.2023
- 4) EE/KED/T/AE-1/3035 Dt.19.06.2025
- 5) SE/BRC/T /DYEE V/04829 Dt. 08.09.2025.
- 6) T. O. Office Note Dt.16.09.2025 Audited & Approved

With reference to the technical estimate for shifting of 11 KV Fargade Mala HT Line in r/o, M/s. Maharashtra Rajya Sahkari Dudh Mahasangh Maryadit, Mahanand Dairy, at Warwand Tq. Daund Dist.Pune under 100% DDF scheme under Baramati Circle is received along with recommendation from your office vide Ref No. 5.

The approvals for the same is accorded by competent authority vide the office note under ref. no-6 as per power delegated.

The details are as below

1	Work	MSEDCL MSKVY 2.0 Work
2	Name of work	11 KV Fargade Mala HT Line in r/o, M/s. Maharashtra Rajya Sahkari Dudh Mahasangh Maryadit, Mahanand Dairy, at Warwand Tq. Daund Dist.Pune under 100% DDF under Baramati Circle Division Baramati Circle
3	Work Involved	Details are mentioned in the sheets
4	Estimated Amount	0.25 KM HT Overhead to Underground Cable Rs. 51,29,822/- (Rupees Fifty One Lakh Twenty Nine Thousand Eight Hundred Twenty Two only)
5	Scheme	100% DDF scheme

The estimate is administratively approved by Competent Authority vide sanction No. CE/BMTZ/T /BRC/100% DDF scheme /2025-26/No. 032 /Date-06/10/20

subject to following conditions:-

- 1) The RCC duct of minimum 300 Sqmm diameter for underground crossing along with spare duct should be provided by the applicant agency i.e. concerned PWD/National Highway Division/MSRDC Division. No deviation in said activity should be permitted.
- 2) Manufacturers Test Certificates of the material used should be submitted.
- 3) Conductor /cable loading should not exceed safe economical loading as per site condition.
- 4) The Guarantee of Materials & Workmanship will be of 1 Year from the date of Commissioning. Guarantee of Transformer, Cable & Major item should be for 5 yrs.
- 5) The material required should be purchased and inspected as per guidelines given vide Corporate Office vide letter no. MMC/MS-II/SK/APR/No. 001910 dated 19.05.2014.
- 6) The Applicant should arrange for the Permission of Charging of the New Line and Distribution Transformer from the Electrical Inspector.
- 7) The Dist. Transformers of energy efficient level-I as per IS:1180(Part-I):2014 up to 30.06.2017 & from 01.07.2017 Dist. Transformers with energy efficient Level-2 should only be accepted as per letter no CE/MMC/GR.XII/604, Dt. 23.02.2017.
- 8) The Applicant should be directed to submit the Bills of Materials purchased.
- 9) All the required material should be purchased by applicant from approved list of manufacturers and GTP finalized by CPA stores, H.O. MSEDCL for the construction.
- 10) After completion of works, WCR should be finalized in accordance with the instructions from H.O. and it should be ensured that the necessary entries are made in Asset Register by Accounts department. Any factual changes in existing system observed during site inspection be taken into account and decision be taken accordingly.
- 11) As per circular No. Dist/III/Shifting/10367 dated 05.04.2005, old material of HT/LT OH line will be retained by applicant and new infrastructure will be MSEDCL'S asset.
- 12) The work of shifting of electrical utility should be executed / completed only during outages approved for periodical schedule maintenance of that 11 KV or 33 KV feeder. No separate shut down should be availed exclusively for shifting of HT lines & DTCs.
- 13) All the works should be executed as per the Revised guidelines given by Chief Engineer (Distribution) vide Circular no. CE (Dist)/D-III/7500 dated 15.03.2019.
- 14) The estimate sanctioned is valid for a period of 6 months from date of sanction.


(D.P. Pethkar)
Chief Engineer
Baramati Zone

Copy to :-

1. Asst. General Manager (F&A), Baramati Zone.
2. The Executive Engineer, MSEDCL, O & M, Kedgaon Division.

...For information & further needful action

MAHARASHTRA STATE ELECTRICITY DISTRIBUTION CO. LTD

Prakashgad, Plot No. G-9, ANANT KANEKAR MARG,

Bandra (East), Mumbai # 400 051.

MAHARASHTRA.

GSTIN NO 27AAECM2933K1ZB


TAX-INVOICE/RECEIPT VOUCHER - OFFICE COPY

PROFIT CENTER/CASH JOURNAL NUMBER: -/ 3021

DOCUMENT NO : 202706415/2025

DATE: 15.01.2026

RECEIPT NUMBER: 1245283

Tax Invoice/Receipt Voucher No.:

Name (Received with thanks from)	M/S.MAHA RAJYA SAH DUDH MAHA MAHANA
Vendor/Customer No.	
Address	
State	
State Code	

GSTIN/UIN	
Narration	CE/BMTZ/T/BRC/100% DDF/SCHEME/25-
Mode of Payment	CASH /
Tender/AT/PO/CPFNo.	

Description	Taxable Amount	Tax Rate		Tax Amount		Total		HSN/SAC CODE
						Tax Total	Amount	
CAPITAL RESERVE DDF	5,129,822.00	0.00		0.00		0.00	5,129,822.00	
Total Amount :							5,129,822.00	
Amount in words	FIVE MILLION ONE HUNDRED TWENTY-NINE THOUSAND EIGHT HUNDRED TWENTY-TWO Rupees ZERO Paise Only							

Teelap
Cashier
M.S.E.D.C.L
Kedgaon Division

[Signature]
Dy. Manager (F & A)
M.S.E.D.Co. Ltd. (O&M) D.
Kedgaon

15.01.2026 - 15:05:29

Authorised Signature



Annexure K


MAHARASHTRA RAJYA SAHAKARI DUDH MAHASANGH MARYADIT

Powder Plant, At Post Varvand, Taluka – Daund, District – Pune, Pin- 412 215, PUNE

Tel1 No :412 215,

UNIT- VARVAND - PUNE

MND,PUR, F-03,00

PURCHASE ORDER

GST TIN :27AAATM4973E1ZH w.e.f. 1-7-2017

/2024-2025

M/s. HARI OM SUPPLIERS

 Vijaynagar, Varvand, Tal. Daund, Dist. Pune
 City : PUNE, PinCode: 412 215

ORDER NO.: POVD/0166

DATE: 18-Mar-2025

Ref. No. :
DATE: 18-Mar-2025

GST No. : 27AIJPJ1197J1ZX

State : MAHARASHTRA, Code :27

Tel No. 9822496657/0, Email.

Email : hariomsuppliers74@gmail.com

File No. :

Dear Sir,

With reference to your quotation/tender/Letter No. Date **18-Mar-2025** we accept your offer in respect of items specified below/as per the specifications attached here with & request you to supply the same in accordance with the Terms & Conditions of the order stated on the reverse of this order.

SR. NO.	ITEM CODE	DESCRIPTION	INDENT NO.	QUANTITY	RATE	UNIT	AMOUNT	DELIVERY SCHEDULE
1	10-2977	SAW DUST BRIQUETTE Supply of material in Bags unloading, stacking is in your scope. Sample collection charges, lab testing charges in scope.		300.00	8275.0000	M.T.	2482500.00	23-03-25 : 300.00
							Gross Amount	2482500.00
							CGST + 2.500 %	62062.50
							SGST + 2.500 %	62062.50

Remarks : Payment Terms: 15 Days after receipt of lab report

Order Rs.
2606625.00

Proposal Approved By : ManagingDirector Date : 18/03/2025

RUPEES : TWENTY-SIX LAKHS SIX THOUSAND SIX HUNDRED TWENTY-FIVE ONLY

1) Bills : Bill Shall be made out in the name of Mahanand Dairy/ MRSDDMM

For

MAHARASHTRA RAJYA SAHAKARI DUDH MAHASANGH MARYADIT

2) Delivery Place : ""

3) Mode of Transport By Road

4) Taxes / Duties (All Inclusive)

5) Transporter BY PARTY

6) Terms of Payment : Immediate

7) Please Mention Our GST No. / PAN No. in Your Tax Invoice

Please See Terms & Conditions on overleaf

 Unit Incharge

Department : Engineering Department (Varvand)


MAHARASHTRA RAJYA SAHAKARI DUDH MAHASANGH MARYADIT

 Powder Plant, At Post Varvand, Taluka – Daund, District – Pune, Pin- 412 215, PUNE
 Tel1 No :412 215,

UNIT- VARVAND - PUNE

MND,PUR, F-03,00

GST TIN :27AAATM4973E1ZH w.e.f. 1-7-2017

PURCHASE ORDER (Services)

MND/7/PURCHASE/2024-2025

M/S. EARTH ENVIRONMENT SERVICES

 Sr. No.73, Hissa No.1/1/2/2, Plot No.6,
 Shivering Colony, Adarsh Nagar,
 Kiwale-Dehu Road
 City :PUNE, PinCode :412101

ORDER NO.: PSRVVD/0209 DATE: 28-Mar-2025

Ref. No. : E-mail DATE: 24-Mar-2025

GST No. : 27AMWPG9505C1ZU

State :MAHARASHTRA, Code :27

Tel No. 00 Email.

Email: earthenviro66@gmail.com

File No. :

Dear Sir,

With Reference to your Letter No. E-mail Date : 24-Mar-2025 we accept your offer in respect of items / service specific below/as per the specifications attached herewith and request you to supply the same in accordance with the terms conditions of the order stated on the reverse of the order.

SR. NO.	ITEM CODE	DESCRIPTION	AMOUNT
1	CLW	CONTRACT LABOUR WAGES Daily Operation and Maintenance of water treatment plant and Effluent treatment plant (ETP) Varvand Unit from 01.04.2025 to 31.03.2026 & 01.04.2026 to 31.03.2027 Manpower:- 1) Supervisor :- 01 2) Operator :- 04 3) Helper :- 03 Total Amount Per Month :- 2,37,600.00 +GST18%@ 42768.00 Total :- 2,80,368.00 x 24 Month = Rs.67,28,832.00	5702400.000 Gross Amount 5702400.000 CGST + 9.00% 513216.00 SGST + 9.00% 513216.00

Remarks :

Proposal Approved by : Managing Director Date : 28/03/2025

Order Total Rs. 6728832.000

RUPEES : SIXTY-SEVEN LAKHS TWENTY-EIGHT THOUSAND EIGHT HUNDRED THIRTY-TWO ONLY

1) Bills : Bill Shall be made out in the name of Mahanand Dairy/ MRSDDMM

For

MAHARASHTRA RAJYA SAHAKARI DUDH MAHASANGH MARYADIT

2) Taxes / Duties (All Inclusive)

3) Terms of Payment : Monthly Against Invoice.

4) Please Mention Our GST No. / PAN No. in Your Tax Invoice

 Head Of The Department

Please See Terms & Conditions on overleaf

Purchase Department (New)

TERMS AND CONDITIONS

1. The goods supplied will be subject to final inspection and acceptance at buyer factory. The buyer reserves. The right to reject and return at the cost and risk of the supplier, such goods which do not conform to buyers standards of the supplier, such good which do not conform to buyers standards of quality. Such rejected goods will be returned only after the free replacement is made within 10 days from the date of rejection. If the goods are replaced within 10 days, it will be open to buyers to buy the goods from some others source and not only to charge the supplier the difference in the cost of the goods, but also to levy liquidated from the suppliers.
2. Initial acceptance of materials supplied shall be subject to our final approval or materials. If at the time of actual use of the material any goods are subsequently found substandard, such goods shall have to be replaced by you at your cost. Our decision regarding quality of material shall be final.
3. We are pleased to place a Purchase Order with you for a period of one year from the date of issue. Whenever the order is placed on F.O.R. our unit. Free delivery to our buyer's factory basis. Risk will have to be covered and final.
4. You will be required to pay by Demand Draft 5% amount of the Purchase Order i.e. **Rs. -----/-** as Security Deposit. The security deposit shall not bear any interest and shall be subject to the adjustment towards any loss that may be sustained by the MRSDMM in this or any other contract with the supplier. The security deposit shall be refunded within three months from the date of successful completion of this contract.
5. Unless otherwise agreed to in writing the weight and measurements at buyer's factory premise, will be taken as correct and final.
6. You will be required to enter into an agreement for the due performance of the contract. A draft of the agreement is enclosed herewith. You must execute this agreement within eight days of the receipt of this Purchase Order, failing which it will be presumed that you are not interested in the order, and the management of MRSDMM will be free to reallocate the quantity allotted to you, to some other supplier.
7. Time is the essence to this purchase order and therefore the date of delivery of the right quality of goods shall be strictly adhered to Breach of this condition shall entitle the buyer to cancel the order or any part thereof and/or to refuse taking delivery after such date.
8. The goods supplied against this order must conform to description specifications/sample referred to in this order or agreed upon in writing or otherwise
9. The value of any damages/defects in supply of material during transit shall be recovered from the supplier.
10. Payment will be made within 30 days after receipt of goods for quantities approved and advance payment will be made as per approved rate and conditions against Performa invoice if necessary.
11. Delivery chalan in duplicate must be sent by the suppliers please quote our purchase orders number and date on your delivery challans, bill and correspondence.
12. Bill must be duly signed with Rubber Stamp submitted in triplicate.
13. In case of any dispute Mumbai Court shall be jurisdiction.
14. We shall be free to withdraw our orders in case of breach any of clause of these Terms & Conditions by you or in case of your unsatisfactory supply, consequential losses of any on account of our obtaining supply from any alternative suppliers. The same shall be recovered from you.
15. Please send us your confirmation for acceptance of our order by return of post or E-mail. In absence of any information from your end. We will consider as you have accepted our order and material will be supplied to us in time.
16. Contractor/Seller is allowed to supply 10% less or Excess of the order quantity during the supply period.
17. To recover from the contractor as agreed liquidated damages or by way of penalty sum not exceeding 1/2% of the price of the material which the Contractor failed to deliver as aforesaid for each week or part of a week during which the delivery of such material may be in the arrears maximum up to 5% of the cost of material delivered late.
18. **It is mandatory to mention GSTN, ADDRESS & PAN NO. on Tax Invoice.**
19. **Bill Amount should be Equal as per Purchase Order Amount.**

**MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL OFFICE - PUNE**

Phone No. 020-25811694
Fax No. 020-25811701
e-mail : ropune@mpcb.gov.in
visit us : www.mpcb.gov.in



"Your Service is our Duty"

Jog Centre, 3rd Floor,
Wakdevadi,
Old-Pune Mumbai Road,
Pune- 411003

MPCB/ROP/PD/2504210006

Date: 21/04/2025

To,

**M/s. Maharashtra Rajya Sahkari Dudh Mahasangh Maryadit,
S. No. 2104(B), Village Varvand, Tal. Daund, Dist. Pune.**

Sub: Proposed Directions under section 33 A of Water (Prevention & Control of Pollution) Act, 1974 and 31A of Air (Prevention & Control of Pollution) Act.1974.

Ref: 1) Show Cause Notice issued by the Board vide letter Dtd. 17/02/2025
2) Reply submitted by you vide letter Dtd. 22/02/2025
3) Proposal submitted by SRO Pune-I vide no. MPCB-LEGAL-ACTIONS
- 271224025 Dtd. 22/03/2025

WHEREAS, the Maharashtra Pollution Control Board has granted Consent to Operate u/s 26 of the Water (Prevention and Control of Pollution) Act, 1974 and u/s 21 of the Air (Prevention and Control of Pollution) Act, 1981 & Authorization under Rule 6 of the Hazardous and Other Wastes (Management and Trans-boundary Movement) Rules, 2016, subject to certain terms and conditions.

AND WHEREAS, it is obligatory on your part to provide adequate pollution control devices and comply with the consent conditions so as to achieve the standards prescribed by the Board in its consent.

AND WHEREAS, In accordance with the complaint the officials of the Board has visited to your industry to check the compliance of consent condition and accordingly Sub Regional Officer, Pune-I submitted the legal action proposal vide reference (3) above with the following non-compliances reported,

- 1) You have not provided adequate air pollution control system and thereby causing air pollution nuisance to the nearby area.
- 2) You have not provided dedicated and closed area for the storage of coal.
- 3) You have not handle the coal scientifically to avoid the dust emission nuisance.
- 4) You have not operated effluent treatment plant round o' clock so as to achieve consented standards.

AND WHEREAS it has been observed that you have failed to comply with the conditions stipulated in the Consent granted by the Board thereby causing water and air pollution into the environment.

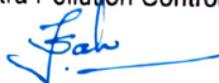
..2..

NOW THEREFORE, in view of the above non-compliance, you are hereby directed to show cause as to:

1. Why your consent shall not be revoked.
2. Why your existing bank guarantee shall not be forfeited ?
3. Why you shall not be directed to closedown industry forthwith?
4. Why the competent authorities shall not be directed to disconnect Water / electricity supply of industry/unit?

You are hereby given an opportunity to respond **within 03 days** from issuance of these directions along with relevant document / compliance report, failing which, MPCB will initiate legal action against your unit without giving any further notice in accordance with the provisions of the Water (prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981, which please note.

For and on behalf of
Maharashtra Pollution Control Board



(J. S. Salunkhe)

**Regional Officer,
M. P. C. Board Pune**

Copy Submitted for information to

1. Joint Director (APC), M.P.C. Board, Mumbai.
2. Law Officer, M.P.C. Board, Mumbai.

Copy to-

- 1) **The Sub-Regional Officer, M.P.C. Board, Pune-I** :- You shall submit the compliance report of this directions within time.





MAHANAND/VARVAND/

April 24,2025

To,

TheRegional Officer,
Maharashtra Pollution Control Board, Pune

Subject : Proposed Directions under section 33 A of Water (Prevention & Control of Pollution) Act,1974 and 31 A of Air (Prevention & Control of Pollution) Act 1974

Ref : 1) Show Cause Notice Issued by the Board vide letter dated February 17,2025
2) Reply submitted vide our letter dated February 22,2025
3) Proposal submitted by SRO Pune-I vide No. MPCB-LEGAL-ACTIONS-271224025 dated March 22,2025
4) MPCB Letter No. MPCB/ROP/PD/2504210006 dated April 21,2025

Sir,

Sincerely acknowledge the observations and convey our commitment to maintaining compliance with all applicable environmental regulations. The matter is viewed seriously and are currently reviewing our existing air pollution control systems to identify and address any shortcomings.

Following actions have been initiated and would be taken forward for its conclusions

1) You have not provided adequate air pollution control system and thereby causing air pollution nuisance to the nearby area.

Boiler is provided with an Air Cyclone. Rotary Air Lock of the same has been changed to reduce the emission through the chimney which was being carried through the leakage of the Rotary Air Lock. PO No.54 dated January 26,2025 for the Rotary Air Lock Valve is attached for ready reference.

Process for Supply and Installation of Bag Filter is under way through the Original Equipment Manufacturer to further remove the emission through the Chimney. The Vendor has submitted a time frame of 5 months of Completion after receipt of the PO. Process of Placement of the PO is in progress

2) **You have not provided dedicated and closed area for the storage of coal.**

The existing coal storage behind the Boiler has been repaired for its Shades from all directions with simultaneous arrest of leakages in the Conveying equipment's. Storage is being limited within this storage Area

PO No.190 and 191 both dated March 5,2025 are attached for ready reference.

3) **You have not handled the Coal scientifically to avoid the dust emission nuisance.**

Thue Unit has started purchase and usage of Coal with revised specifications of 10 mm to 50 mm Size Coal Particles thereby reducing the handling of dust. Dust formation due to movement of JCB crushing the Coal is being avoided by movement on defined pathway to avoid dust formation. Manual Water Spray has been provided for spraying Water on the Coal to avoid dust.

For construction of additional Coal Shed, MSEB has been requested to re-route the overhead HT Line vide our letter No dated February 13,2025. MSEB has completed the Site Inspection on March 3,2025 and Offer for the Work from MSEB is awaited. This shed would act as a barrier for the dust carry over from the existing coal shed

Trials are also underway on the Boiler for using Briquettes as a Fuel to minimise the usage of coal thereby reduce the dust emission during handling and final emissions.

4) **You have not Operated Effluent Treatment Plant round O clock so as to achieve consented standards.**

A Specialised Third-Party Vendor is now Operating the Plant round O Clock and the discharge effluents are meeting the consented standards.

Attached are the Treated Water Analysis Reports for the month of March 2025 and April 2025 carried out through an NABL Accredited laboratory for your kind perusal.

The Unit remains committed to complying with all environmental norms in an ongoing manner and all activities are aligned accordingly. It is therefore humbly requested to your good office not to revoke the consent and forfeit our Bank Guarantee and close down the industry herewith including stoppage of Electricity and Water.

Submitted for kind consideration.

Thanking You

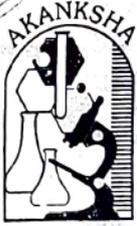
For Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit



Authorised Signature

Enclosed as above





AKANKSHA ANALYTICAL & RESEARCH LAB

- Recognized by Central Pollution Control Board, M/o Environment, Forest & Climate Change, Govt. of India
- ISO 9001: 2015 Certified Organization
- ISO 45001 : 2018 Certified Organization

TEST REPORT		Page 1 of 1
NAME OF COMPANY & ADDRESS:- M/s. Maharashtra Rajya Sahakari Duddh Mahasangh Maryadit Gut No.-2104/1,B Pune-Solapur highway varvand ,Tal-Daund Dist-Pune		Report No AL/TR/92-778/2024-25
Sample Testing Location	Laboratory	Report Date 19/03/2025
Sample Detail	ETP Outlet	Inward No AL/W/03-42/01/2024-25
Sample Collected By	Party	Inward Date 14/03/2025
Sample Volume	3000 ml	Analysis Start date 14/03/2025
		Analysis End date 18/03/2025
		Sample Condition Fit For Analysis

Sr. No.	Parameter	Unit	Result	Limits as per MPCB Consent	Method
1.	pH@ 25° C	-----	6.98	6.0 to 8.5	IS 3025 (Part 11) 2012 RA 2022 Electrometric method
2.	BOD @ 27° C For 3 Days	mg/l	21.0	≤ 30.0	IS 3025 (Part 44) 2014 RA 2023 Azide Modification Method
3.	Chemical Oxygen Demand	mg/l	62.0	≤ 250	IS 3025 (Part 58) 2012 RA 2023 Open Reflux Method
4.	Total Suspended Solids	mg/l	28.0	≤ 100	IS 3025 (Part 17) 2012 RA 2022 Gravimetric method
5.	Oil & Grease	mg/l	2.2	≤ 10.0	APHA-24 th Edition 2023 -5520 B
6.	Total Dissolved Solids	mg/l	712	≤ 2100	IS 3025 (Part 16) 2012 RA 2023 Gravimetric method
7.	Chlorides as Cl	mg/l	92.74	≤ 600	IS 3025 (Part 32) 2009 RA 2019 Argentometric method
8.	Sulphate as SO ₄	mg/l	112.72	≤ 1000	APHA-24 th Edition 2023 4500-E-SO ₄ ²⁻

REMARK-

- ❖ The above analysis water sample is within the prescribed limits.
- ❖ Sample will be preserve for seven days after analysis.
- ❖ Above analysis results are related to sample as tested.
- ❖ All the test conducted at permanent location not at out source
- ❖ The contents of this test report shall not be reproduced in part or without written approval of lab incharge.
- ❖ BDL-Below Detectable Limit.
- ❖ N.S. Not Specified
- ❖ Opinion and interpretation – Not applicable

Vamshi

Prepared by
(Mrs. Vrushali kadam-londhe)

Sonali

Reviewed by
(Ms. Sonali Mohite)

Vipul

Authorized Signatory
(Mr. Vipul Waghmare)

...End of test report...



AKANKSHA ANALYTICAL & RESEARCH LAB

447

- Recognized by Central Pollution Control Board, M/o Environment, Forest & Climate Change, Govt. of India.
- ISO 9001: 2015 Certified Organization
- ISO 45001 : 2018 Certified Organization

TEST REPORT		Page 1 of 1
NAME OF COMPANY & ADDRESS:- M/s. Maharashtra Rajya Sahakari Duddh Mahasangh Maryadit Gut No.-2104/1,B Pune-Solapur highway varvand ,Tal-Daund Dist-Pune		Report No AL/TR/92-778/2025-26
Sample Testing Location	Laboratory	Report Date 19/04/2025
Sample Detail	ETP Outlet	Inward No 04-176
Sample Collected By	Party	Inward Date 11/04/2025
Sample Volume	3000 ml	Analysis Start date 15/04/2025
		Analysis End date 19/04/2025
		Sample Condition Fit For Analysis

Sr. No.	Parameter	Unit	Result	Limits as per MPCB Consent	Method
1.	pH@ 25° C	-----	7.91.	6.0 to 8.5	IS 3025 (Part 11) 2012 RA 2022 Electrometric method
2.	BOD @ 27° C For 3 Days	mg/l	25.0	≤30.0	IS 3025 (Part 44)2014 RA 2023 Azide Modification Method
3.	Chemical Oxygen Demand	mg/l	56.0	≤250	IS 3025 (Part 58)2012 RA 2023 Open Reflux Method
4.	Total Suspended Solids	mg/l	37.0	≤100	IS 3025 (Part 17) 2012 RA 2022 Gravimetric method
5.	Oil & Grease	mg/l	2.9	≤10.0	APHA-24 th Edition 2023 -5520 B
6.	Total Dissolved Solids	mg/l	646	≤2100	IS 3025 (Part 16) 2012 RA 2023 Gravimetric method
7.	Chlorides as Cl	mg/l	73.38	≤600	IS 3025 (Part 32) 2009 RA 2019 Argentometric method
8.	Sulphate as SO ₄	mg/l	101.86	≤1000	APHA-24 th Edition 2023 4500-E-SO ₄ ²⁻

REMARK-

- ❖ The above analysis water sample is within the prescribed limits.
- ❖ Sample will be preserve for seven days after analysis.
- ❖ Above analysis results are related to sample as tested.
- ❖ All the test conducted at permanent location not at out source
- ❖ The contents of this test report shall not be reproduced in part or without written approval of lab incharge.
- ❖ BDL-Below Detectable Limit.
- ❖ N.S. Not Specified
- ❖ Opinion and interpretation - Not applicable

Prepared by
(Mrs.Vrushali kadam-londhe)

Reviewed by
(Ms.Sonali Mohite)

...End of test report...

Authorized Signatory
(Mr.Vipul Waghmare)

Annexure N

MAHARASHTRA POLLUTION CONTROL BOARD REGIONAL LABORATORY, PUNE

Phone no. : 020-25811698
Visit us at : <http://mpcb.gov.in>
mail : sopunelab@mpcb.gov.in



Regional Laboratory, Pune, Maharashtra
Pollution Control Board, Jog Center, 3rd
Floor, Mumbai Pune Road,
Wakdevadi, Pune- 411 003

Test Report No.: MPCB/RL-Pune/JVS/25-26/05/248-B

Date: 27/05/2025 05:56 PM

Analysis Report-Water (JVS)

Field Sample ID :	BR-0093704		
Name & Address of the Industry	Maharashtra Rajya Sahkari Dudh Mahasangh Mary Mumbai R16 Milk processes and dairy products(integrated project)		
Sampling Location :	ETP (Outlet)		
Lab code :	MPCB/RL-Pune/JVS/25-26/232		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Pune I (Jayant Doke)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Pune I (Jayant Doke) (SRO-Pune I)	Seal No. :	251
Date of Sample Collection.(dd/mm/yyyy) :	28/04/2025 06:55 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	02/05/2025 03:04 PM
Analysis start Date (dd/mm/yyyy). :	05/05/2025 03:08 PM	Analysis end Date (dd/mm/yyyy). :	27/05/2025 05:56 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	8.1		APHA 24th Edition 4500-H+ B (Electrometric Method)
2	Total Dissolved Solids(TDS)	612.0	mg/l	APHA 24th Edition 2540 C
3	Suspended Solids (SS)	14.0	mg/l	APHA 24th Edition 2540 D (Gravimetric Method)
4	Biochemical Oxygen Demand (BOD)	4.3	mg/l	IS 3025 (Part 44)
5	Chloride	20.49	mg/l	APHA 24th Edition 4500-Cl B (Argentometric Method)
6	Chemical Oxygen Demand (COD)	19.9	mg/l	APHA 24th Edition 5220 B (Open Reflux Method)

Sr.No	Parameter	Results	Unit	Method Adopted
7	Sulphate	557.10	mg/l	APHA 24th Edition 4500-SO4 E(Turbidimetric Method)
8	Oil & Grease	BDL	mg/l	APHA 24th Edition 5520 B (Liquid-Liquid, Partition-Gravimetric Method)

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed

Remarks:

Remark for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Shantilal Nagare

Results Approved by: Shantilal Nagare

Results Reviewed by: Shantilal Nagare

This is an Electronically generated report does not require signature

Note :

1. The results refer to the samples and parameters requested for analysis.
2. Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed
3. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.

Shantilal Nagare
Senior Scientific Officer,
I/c Regional Laboratory,
Pune,

End of The Report

 <p>MAHARASHTRA "Your Service is our Duty"</p>	<p>MAHARASHTRA POLLUTION CONTROL BOARD Regional Laboratory, Pune. Regional Laboratory, Pune, Maharashtra Pollution Control Board, Jog Center, 3rd Floor, Mumbai Pune Road, Wakdewadi, Pune- 411 003, Tel : 020-25811698 e-mail : sopunelab@mpcb.gov.in website : http://mpcb.gov.in</p>	 <p>TC-16152</p>
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NABL Accreditation:- ISO/IEC 17025:2017, TC-16152	Issue Date: 10-01-2023 Validity: 09-01-2025
Certification Standards:- ISO 45001: 2018, C.NO.944015/S-2	Issue Date: 26/02/2024 Validity: 25/02/2027
MoEF Recognition:	Issue Date: 16-06-2023 Validity: 25-02-2024

Test Report No.: MPCB/RL-Pune/JVS/25-26/10/234-A	Date: 31/10/2025 12:27 PM
ULR No.: TC-1615225000001873F	

Test Report-Water (JVS)

Field Sample ID	BR-0103133	Type of Industry	Red (LSI)	
Name & Address of the Industry	Maharashtra Rajya Sahkari Dudh Mahasangh Mary Mumbai			
Industry Consent No./UAN No.	90916000	Type of Sample	Water	
Sample collected by (Officer Name)	FO-Pune I (Jayant Doke) (SRO-Pune I)	Location of sample collection	ETP (Outlet)	
Seal No.:	251	Method of sample collection	Grab	
Sample Collection	Date	07/10/2025	Total No. of Containers	1
	Time	03:35 PM	Nature/Description of Sample	Treated Effluent

Lab ID	MPCB/RL-Pune/JVS/25-26/1564		Sample condition	Ok, as per QSP 08
Received by lab	Date	08/10/2025	Analysis Started On	09/10/2025 11:21 AM
	Time	05:11 PM	Analysis Completed On	31/10/2025 12:27 PM
Sample received by (Name & Designation)	Shantilal Nagare (Senior Scientific Officer)			

Sr.No	Parameter	Results	Unit	Test Method
1	pH@25 degree C	8.4		APHA 24th Edition 4500-H+B, Pg. No. 473-478: 2023
2	Total Dissolved Solids(TDS)	745.0	mg/l	APHA24 thEdition 2540-C, Page No. 145: 2023

 <p>MAHARASHTRA "Your Service is our Duty"</p>	<p>MAHARASHTRA POLLUTION CONTROL BOARD Regional Laboratory, Pune. Regional Laboratory, Pune, Maharashtra Pollution Control Board, Jog Center, 3rd Floor, Mumbai Pune Road, Wakdevadi, Pune- 411 003, Tel : 020-25811698 e-mail : sopunelab@mpcb.gov.in website : http://mpcb.gov.in</p>	 <p>TC-16152</p>
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Sr.No	Parameter	Results	Unit	Test Method
3	Suspended Solids (SS) @105 degree C	15.0	mg/l	APHA 24th Edition 2540-D, Pg. No. 146-147: 2023
4	Biochemical Oxygen Demand (BOD) 3 days at 27 degree C	13.2	mg/l	IS 3025 (Part 44):2023
5	Chloride	43.19	mg/l	APHA 24th Edition 4500-Cl- B, Pg. No. 340-341: 2023
6	Chemical Oxygen Demand (COD) as O ₂	36.0	mg/l	APHA 24th Edition 5220B Page No.544, 545: 2023
7	Sulphate	54.02	mg/l	APHA 24th Edition 4500-SO ₄ E (Turbidimetric Method)
8	Oil & Grease	BDL	mg/l	APHA 24th Edition 5520-B, Pg. No. 572-574: 2023

Remarks: Nil

Approved & Reviewed By

Shantilal Nagare
Senior Scientific Officer,
Regional Laboratory, Pune,
(Authorized Signatory)

Note :

1. The results refer to the samples and parameters requested for analysis.
2. Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed
3. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.

*** End of the Report ***

Annexure O**MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL OFFICE - PUNE**

Phone No. 020-25811694

Fax No. 020-25811701

e-mail

ropune@mpcb.gov.invisit us : www.mpcb.gov.in

"Your Service is our Duty"

Jog Centre, 3rd Floor,

Wakdewadi,

Old-Pune Mumbai Road,

Pune- 411003

ROP/ MPCB/ MPCB/ID/ 2512300001**Date : 30/12/2025**

To,

M/s. Maharashtra Rajya Sahkari Dudh Mahasangh Maryadit,
S. No. 2104 (B), Village Varvad, Tal. Daund,
Dist. Pune

Sub: Conditional Directions under section 33A of the Water (Prevention & Control of Pollution) Act, 1974 and 31A of Air (Prevention & Control of Pollution) Act, 1981.

- Ref : 1) Consent to Operate granted by the Board vide no. Format1.0/CC/UAN No. 0204849/CR/2412000202, Dtd. 04/12/2024
- 2) Legal Action Proposal submitted by the Sub Regional Officer, Pune-I vide no. MPCB-LEGAL-ACTIONS- 271224025.
- 3) Proposed Directions issued vide vide No. 2504210006 dtd. 21/04/2025
- 4) Reply submitted by you vide letter Dtd. 24/04/2025
- 5) Personal Hearing Extended on 18/12/2025

With reference to Proposed Directions referred at (3) above and subsequent personal hearing extended on 18/12/2025. Considering your reply, submissions during the hearing and compliance present status report submitted by the Sub Regional Officer, MPCB Pune-I, hereby issued the following conditional directions,

1. You shall upgrade and provide adequate air pollution control systems to avoid environmental pollution and air pollution nuisance to the nearby area within 60 days.
2. You shall store the coal at dedicated area in closed sheds to avoid air born emissions in the surrounding area. Also provide the shed with adequate capacity within 90 days.
3. You shall upgrade the existing effluent treatment plant so as to achieve the consented standards and same shall be operated in accordance with the consent conditions.
4. You shall submit fresh Bank Guarantee of Rs. 5,00,000/- (Five Lakh Only) towards ensure the compliance of the above directions. The Bank Guarantee shall submit in favor of Regional Officer, Maharashtra Pollution Control Board, Pune (PAN No. AAAGM0150J) within 15 days in the form of E-BG as per the Board's circular dtd. 29/05/2025.

You shall submit the respond / compliance report with timeline on the above directions within 07 days. In case you fail to comply with the above directions the Board will have no option than to issue appropriate directions as deem fit under provisions of the Water (P. & C. P.) Act, 1974 and the Air (P. & C. P.) Act, 1981, which may please be noted.

For and on behalf of
Maharashtra Pollution Control Board

(B. M. Kukade)

**Regional Officer,
M. P. C. Board Pune**

Copy submitted to:-

1. Joint Director (APC), MPCB, Mumbai.
2. Law Officer, Law and Policy Division, MPCB, Mumbai.

Copy to :- Sub Regional Officer, MPCB, Pune-I :- verify the compliance and submit report within time



Annexure P

MAHARASHTRA RAJYA SAHAKRI DUDH MAHASANGH MARYADIT,
MAHANAND DAIRY, VARVAND,
Gat no. 2104/1B, Near Pune -Solapur Highway, Tal.-Daund. Dist.-Pune 412215.
Tel.No. 02119-29911 E Mail ID; mahanand.varvand@mahanand.in

MAHANAND/VARVAND/177

January 5, 2026

To,

**The Regional Officer,
Maharashtra Pollution Control Board, Pune**

Subject : Proposed Directions under section 33 A of Water (Prevention & Control of Pollution) Act, 1974 and 31 A of Air (Prevention & Control of Pollution) Act 1974

References :

- 12) Show Cause Notice Issued by the Board vide letter dated February 17, 2025
- 13) Reply submitted vide our letter dated February 22, 2025.
- 14) Proposal submitted by SRO Pune-I vide No. MPCB-LEGAL-ACTIONS-271224025 dated March 22, 2025.
- 15) MPCB Letter No. MPCB/ROP/PD/2504210006 dated April 21, 2025
- 16) Our letter No. MAHANAND/Varvand/ dated April 24, 2025
- 17) Our Visit to MPCB Pune on October 1, 2025
- 18) MAHANAND/SMP PLANT VARVAND/125 dated October 9, 2025
- 19) MPCB.ROP/25/1213/FTS-0033 dated December 13, 2025
- 20) Hearing at your Office on December 18, 2025.
- 21) Our letter No. MAHANAND SMP Plant/Varvand Status/172 dated December 24, 2025.
- 22) Your letter No.ROP/MPCB/MPCB/ID/251230000 dated December 30, 2025.

Sir,

With references to above, It is humbly submitted as under,

Received on Dt. 05/01/2026

 Clerk
 R. O. M. P. C. B. Pune

- 8) You shall upgrade and provide adequate air pollution control systems to avoid environmental pollution and air pollution nuisance to the nearby area within 60 Days

The Unit shall install ESP System for controlling to avoid environmental pollution and air pollution to the nearby area at the earliest.

- 9) You shall store the coal at dedicated area in closed sheds to avoid air borne emissions in the surrounding area. Also provide the shed with adequate capacity within 90 Days.

The Unit shall construct a dedicated and scientific Coal Shed to avoid air borne emissions in the surrounding area. This work can only start after re-routing of the 11 KV HT Line by MSEDCL. Same is under progress.

H.O. - Maharashtra Rajya Sahakari Duddh Mahasangh Maryadit, Mumbai, Mahanand dairy, Western Express highway, Aarey milk colony, Goregaon (E), Mumbai -65, Ph- 02226856361/6596, E Mail : mnd@mahanand.in



MAHARASHTRA RAJYA SAHAKRI DUDH MAHASANGH MARYADIT,
 MAHANAND DAIRY, VARVAND,
 Gat no. 2104/1B, Near Pune -Solapur Highway, Tal.-Daund. Dist.-Pune 412215.
 Tel.No. 02119-29911 E Mail ID; mahanand.varvand@mahanand.in

- 10) **You shall upgrade the existing effluent treatment plant so as to achieve the consented standards and the same shall be operated in accordance with the consented conditions.**

The Unit is Operating the ETP through an experienced outside Agency since the Operations has started in August 2024.The Digestor was got modified in January 2025.PO No.140 dated January 7, 2025 is attached for your kind reference.

The Unit would not hesitate to take up any upgradation if required after assessment.

- 11) **You shall submit fresh Bank Guarantee of Rs.500000/- (Five Lakhs) towards ensurance of the compliance conditions as per letter dated December 30,2025.**

E-BG would directly be intimated to MPCB Pune. In this regard, Please find attached Proposal for Guarantee from Indian Bank for Rs.500000/-having BG No.0253026IPG000043.

The Unit remains committed to complying with all environmental norms in an ongoing manner and all activities are aligned accordingly.

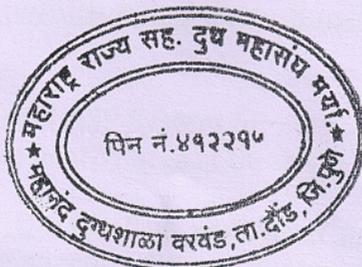
During the meeting held at your good office on December 18,2025 along with our higher officials a minimum period till July 31st,2026 was requested for meeting the proposed directions.

Thanking You

For Maharashtra Rajya Sahakari Duddh Mahasangh Mayardit

Authorised Signature

Enclosures



- 8) Copy of PO No.140 dated January 7,2025.
 9) Proposal for Gurantee from Indian Bank

H.O. - Maharashtra Rajya Sahakari Duddh Mahasangh Maryadit, Mumbai, Mahanand dairy, Western Express highway, Aarey milk colony, Goregaon (E), Mumbai -65, Ph- 02226856361/6596, E Mail : mnd@mahanand.in



Maharashtra Pollution Control Board

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

Bank Guarantee

BG UAN NUMBER:	MPCB-BG-0000116442						
Industry Unit:	M/s. Maharashtra Rajya Sahakari Duddh Mahasangh Maryadit Mumbai	Industry Name:	Maharashtra Rajya Sahakari Duddh Mahasangh Maryadit	Industry Address:	Gut No.2104/1 B, Pune Solapur Highway		
RO Region:	RO-Pune	SRO Region:	SRO-Pune I	BG Obtained for:	DIRECTION	BG for:	Conditional Direction
Direction No:	ROP/MPCB/MPCB/ID/251230000	Direction:	30-12-2025				
Conditions:	UPGRADATION	Compliance period:	31-03-2026	BG No:	0253026IPG000043	Amount:	500000
Bank:	Indian Bank	BG submission Date:	06-01-2026	BG expiry Date:	31-12-2026		

Note: You have been directed to submit original bank guarantee along with this acknowledge letter to concerned regional office.

Certification No: 0501202603192N



**INDIAN – NON JUDICIAL
GOVERNMENT OF MAHARASHTRA
Certificate of Payment under Section 10D**



Document Reference No: MH16INESL2026005104950 Stamp Duty of Rs. 500.00

paid by **INDIAN BANK**

vide GRN No. MH005521705202526E

which has been defaced by Defacement No. 0003160099202526

dated 2025-07-16 11:50:27.0

Loan/Consideration Amount 500000.00

Borrower / Counter Party **MAHARASHTRA POLLUTION CONTROL BOARD**

Date Of Certification 05-Jan-2026 15:53 PM

DOCUMENT TYPE	Article 5(h)A4 General Agreement
Stamp Duty Calculated	500
Stamp Duty Paid	500.00

Bank Officer's Signature

Designation: **MANAGER(IT),INDIAN BANK**

Date/Time: 05-01-2026 15:53:16



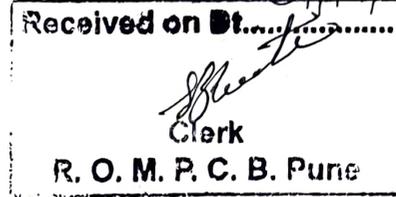
MAHARASHTRA RAJYA SAHAKRI DUDH MAHASANGH MARYADIT,
MAHANAND DAIRY, VARVAND,
Gat no. 2104/1B, Near Pune -Solapur Highway, Tal.-Daund. Dist.-Pune 412215.
Tel.No. 02119-29911 E Mail ID; mahanand.varvand@mahanand.in

MAHANAND/SMP PLANT VARVAND/ 125

October 9, 2025

To,

The Regional Officer,
Maharashtra Pollution Control Board, Pune



Subject : Proposed Directions under section 33 A of Water (Prevention & Control of Pollution) Act, 1974 and 31 A of Air (Prevention & Control of Pollution) Act 1974

References :

- 1) Show Cause Notice Issued by the Board vide letter dated February 17, 2025
- 2) Reply submitted vide our letter dated February 22, 2025
- 3) Proposal submitted by SRO Pune-I vide No. MPCB-LEGAL-ACTIONS-271224025 dated March 22, 2025
- 4) MPCB Letter No. MPCB/ROP/PD/2504210006 dated April 21, 2025
- 5) Our letter No. MAHANAND/Varvand/ dated April 24, 2025
- 6) Our Visit to MPCB Pune on October 1, 2025

Sir,

Unit would like to convey the actions taken and status of various work in progress as per observations and proposed directions by MCPB. These are as per details as under,

- 1) **You have not provided adequate air pollution control system and thereby causing air pollution nuisance to the nearby area.**

M/s. Thermax (Original Boiler Supplier) through its Authorised Channel Partner M/s. Veda Engineering has submitted complete details of the Pollution Control Equipment on September 19, 2025.

Two Options: Bag Filters and ESP has been given with comparison for the same. Time has been taken by M/s Thermax in view of tailor-made design to suit the existing installed Boiler.

H.O. - Maharashtra Rajya Sahakari Duddh Mahasangh Maryadit, Mumbai, Mahanand dairy, Western Express highway, Aarey milk colony, Goregaon (E), Mumbai -65, Ph- 02226856361/6596, E Mail : mnd@mahanand.in



MAHARASHTRA RAJYA SAHAKRI DUDH MAHASANGH MARYADIT,
MAHANAND DAIRY, VARVAND,

Gat no. 2104/1B, Near Pune -Solapur Highway, Tal.-Daund. Dist.-Pune 412215.
Tel.No. 02119-29911 E Mail ID; mahanand.varvand@mahanand.in

Supply and Execution of the Work would take approx. 6 to 7 Months after Placement of a firm PO on the Vendor.

It involves a Capital Expenditure of approx. 3.3 Cr to 3.5 Cr and would take approx. 1 ½ to 2 Months for approval by our Higher Management and finalisation of the PO.

Complete details submitted by M/s Veda Engineering are attached for your kind perusal.

2) You have not provided dedicated and closed area for the storage of coal.

The existing coal storage behind the Boiler has been repaired for its Shades from all directions with simultaneous arrest of leakages in the Conveying equipment's. Storage is now being limited within this storage Area till construction of the New Storage Yard.

PO No.190 and 191 both dated March 5, 2025 are attached for ready reference. The referred work has been completed.

3) You have not handled the Coal scientifically to avoid the dust emission nuisance.

The Unit has started purchase and usage of Coal with revised specifications of 10 mm to 50 mm Size Coal Particles thereby reducing the handling of dust. Manual Water Spray has been provided for spraying Water on the Coal to avoid dust and storage of Coal is restricted in the existing Coal Shed.

For construction of additional Fuel Shed, MSEB has approved for shifting of the 11 KV overhead HT Linefalling in the area of the New Storage Yard recently on October 6, 2025. Copy of approval from Chief Engineer MSEB Baramati dated October 6,2025 is attached for ready reference. The Re-Routing work shall be executed by MSEB.

Services from M/s Akash Shah & Associates have been hired as Consulting Structural Engineers for the New Storage Yard. Bill of Material for the New Fuel Shed has been submitted recently on August 18,2025 and September 30, 2025.This activity would only start after completion of re-routing of the 11 KV HT MSEB line.

Construction of a new Fuel Shed would take approx. 2 ½ to 3 Months and would cover both Points No.2 and 3 mentioned above.



MAHARASHTRA RAJYA SAHAKRI DUDH MAHASANGH MARYADIT,
 MAHANAND DAIRY, VARVAND,
 Gat no. 2104/1B, Near Pune -Solapur Highway, Tal.-Daund. Dist.-Pune 412215.
 Tel.No. 02119-29911 E Mail ID; mahanand.varvand@mahanand.in

The Unit remains committed to complying with all environmental norms in an ongoing manner and all activities are aligned accordingly.

This letter along with documents are being submitted as a "Status Report" of the Ongoing Activities in progress for meeting the Pollution Norms as per the discussions on October 1,2025.

Thanking You

For Maharashtra Rajya Sahakari Duddh Mahasangh Mayardit

Authorised Signature



Enclosures

- 1) Copy of PO No.90 and 91 dated March 5,2025
- 2) Complete details submitted by M/s Veda Engineering dated September 19,2025
- 3) Copy of MSEB Approval dated October 6,2025 for Re-Routing of 11 KV HT Line
- 4) Copy of Mail dated August 18,2025 from M/s Akash Shah & Associates enclosing the BOQ
- 5) Copy of Mail dated August 18, 2025 from M/s Akash Shah & Associates enclosing the Drawings for New Fuel Storage Yard.

H.O. - Maharashtra Rajya Sahakari Duddh Mahasangh Maryadit, Mumbai, Mahanand dairy, Western Express highway,
 Aarey milk colony, Goregaon (E), Mumbai -65, Ph- 02226856361/6596, E Mail : mnd@mahanand.in

Annexure S



MAHARASHTRA RAJYA SAHAKRI DUDH MAHASANGH MARYADIT,
MAHANAND DAIRY, VARVAND,

Gat no. 2104/1B, Near Pune -Solapur Highway, Tal.-Daund. Dist.-Pune 412215.

Tel.No. 02119-29911 E Mail ID; mahanand.varvand@mahanand.in

MAHANAND/SMP PLANT VARVAND/

February 02, 2026

To,

**The Regional Officer,
Maharashtra Pollution Control Board, Pune**

Subject : Status report on conditional direction under section 33 A of Water (Prevention & Control of Pollution) Act, 1974 and 31 A of Air (Prevention & Control of Pollution) Act 1981

References :

- 1) Show Cause Notice Issued by the Board vide letter dated February 17,2025
- 2) Reply submitted vides our letter dated February 22, 2025.
- 3) Proposal submitted by SRO Pune-I vide No. MPCB-LEGAL-ACTIONS-271224025 dated March 22, 2025.
- 4) MPCB Letter No. MPCB/ROP/PD/2504210006 dated April 21,2025
- 5) Our letter No. MAHANAND/Varvand/ dated April 24,2025
- 6) Our Visit to MPCB Pune on October 1,2025
- 7) MAHANAND/SMP PLANT VARVAND/125 dated October 9,2025
- 8) MPCB.ROP/25/1213/FTS-0033 dated December 13,2025
- 9) Hearing at your Office on December 18, 2025.
- 10) Our letter No. MAHANAND SMP Plant/Varvand Status/172 dated December 24, 2025.
- 11) Your letter No.ROP/MPCB/MPCB/ID/251230000 dated December 30.2025.
- 12) Our letter No. MAHANAND SMP Plant/Varvand Status/177 dated January 05, 2026

Sir,

Unit would like to convey the actions taken and status of various work in progress as per observations and conditional directions by MCPB. These are as per details as under,

A) Action Taken Since Taking over of the Operations by NDDDB in May 2024.

- 1) Unloading and Storage of the Coal was discontinued outside the yard and limited stockwas is maintained in the Coal Yard only. (Implemented)

H.O. - Maharashtra Rajya Sahakari Duddh Mahasangh Maryadit, Mumbai, Mahanand dairy, Western Express highway, Aarey milk colony, Goregaon (E), Mumbai -65, Ph- 02226856361/6596, E Mail : mnd@mahanand.in



MAHARASHTRA RAJYA SAHAKRI DUDH MAHASANGH MARYADIT,
MAHANAND DAIRY, VARVAND,

Gat no. 2104/1B, Near Pune -Solapur Highway, Tal.-Daund. Dist.-Pune 412215.

Tel.No. 02119-29911 E Mail ID; mahanand.varvand@mahanand.in

- 2) Sheds of Coal storage yard (Attached to the Boiler Feeding Yard) was repaired to limit the dust within the Bay. (Implemented)
- 3) Rotary Valve of the Dust Collector of the Boiler exhaust was replaced to arrest the leakage. (Implemented)
- 4) Specifications of the Solid Fuel used was changed from 0 to 50 mm to 10 mm to 50 mm and now stands changed now to 10 mm to 25 mm to reduce the dust. Now there is no dust emission during unloading and handling of the Coal. (Implemented)
- 5) Water sprinkler was started in the Coal Yard for settling of the Dust emission at the time of Coal Handling and Crushing in the Boiler Bay.
- 6) To construct Coal storage yard, MSEDCL 11 KV line is passing in this area. Payment to MSEDCL of Rs.51, 822,289/- has been made as per payment advice No.1245283 dated January 15, 2026 (A Pre-Requisite for Construction of Solid Fuel Storage Yard). The Work has commenced for Re routing of 11 KV line and will be completed within next 30 to 45 Daydays.Coal Shed Work would be started after completion of Re-Routing Work by MSEDCL
- 7) Modification of the Digester of the ETP was done as per PO No.140 dated January 7, 2025 in January 2025. (Implemented)
- 8) **POs for Installation of Electrostatic Precipitator with accessories** have been placed for the 10 TPH Boilers as detailed below.According to the vendor, delivery will take approximately **16-18 weeks** from the order date, and installation and commissioning will take next **7-8 weeks**.

PO No.	PO Date	Vendor	Value Rs.	Date of Completion
264	27-01-2026	Thermax Limited	1,30,00,000	30-05-2026
265	27-01-2026	Veda Engineering Pvt Ltd.	46,61,000	30-05-2026
184	27-01-2026	Veda Engineering Pvt Ltd.	30,09,000	30-07-2026

- 9) Design Work for **closed scientific Coal storage yard** for coal through Structural Consultant has been completed and tender would be published shortly for the work upon final approval by structural consultant. Tender format has been attached.Construction of a new Fuel Shed would take approx. **2 ½ to 3 Months** for ready to use.

H.O. - Maharashtra Rajya Sahakari Duddh Mahasangh Maryadit, Mumbai, Mahanand dairy, Western Express highway, Aarey milk colony, Goregaon (E), Mumbai -65, Ph- 02226856361/6596, E Mail : mnd@mahanand.in



MAHARASHTRA RAJYA SAHAKRI DUDH MAHASANGH MARYADIT,
 MAHANAND DAIRY, VARVAND,
 Gat no. 2104/1B, Near Pune -Solapur Highway, Tal.-Daund. Dist.-Pune 412215.
 Tel.No. 02119-29911 E Mail ID; mahanand.varvand@mahanand.in

The Unit remains committed to complying with all environmental norms in an ongoing manner and all activities are aligned accordingly.

This letter along with documents is being submitted as a "Status Report" of the Ongoing Activities in progress for meeting the Pollution Norms.

Thanking You

For Maharashtra Rajya Sahakari Doodh Mahasangh Maryadit

Authorised Signature

Enclosed as above



H.O. - Maharashtra Rajya Sahakari Doodh Mahasangh Maryadit, Mumbai, Mahanand dairy, Western Express highway,
 Aarey milk colony, Goregaon (E), Mumbai -65, Ph- 02226856361/6596, E Mail : mnd@mahanand.in

BEFORE THE NATIONAL GREEN TRIBUNAL

Original Application No. 106 /2025

SANGRAM SUBHASH DIVEKAR & Ors APPLICANT

Versus

STATE OF MAHARASHTRA & Ors RESPONDENT

I, Shri **PRAVINKUMAR BALABHAI PARMAR**, the authorized representative of **Maharashtra Rajya Sahkari Dudh Mahasangh Maryadit** the Respondent No. 5, abovenamed do hereby appoint and authorize **Advocate Ajay Gadegaonkar** and **Advocate Akshata Patwari**, to appear, plead and to act, for me/us in the above matter and to withdraw and receive moneys here in out of Court, to pass effective receipt, to issue execution, settle or to compound the matter, to apply for an adjournment, to authorize any Advocate to appear for me/us and to do all such things incidental to the aforesaid purpose on my/our behalf.

In witness whereof I/We have set my/our hands to this writing.

Dated this day of 2026.

Witness :


P. B. PARMAR

Head - Admin / Legal / Estate / Security / Transport
Maharashtra Rajya Sahkari Dudh Mahasangh Maryadit,
Mumbai

Western Express Highway, Goregaon (East), Mumbai-400 065.

Accepted by :

Name of Advocate : **Ajay Gadegaonkar**

Address : 6, Saraswati Sadan, 1206/B-13, Shivajingar, Pune – 411 004.

Mah/506/1999

Adv. Code : 3230

Mobile No.9850709394

ajaygadegaonkar@yahoo.in



महाराष्ट्र राज्य सहकारी दूध महासंघ मर्यादित, मुंबई महानंद दुग्धशाळा

एन.के.एम.इंटरनेशनल हाऊस, ३ रा मजला, १७८, बॅंकेचे रेकलनोशन, बागुभाई एम.चिनाय मार्ग, मुंबई ४०० ०२०.
दूरध्वनी नं.: २२०२४५२२ फॅक्स नं.: २२८७४६१०

मसं/२/रा.दु.वि.मंडळ अधिकारी-पदस्थापना/२०२४-२५/०३१९ दि. २८.०५.२०२४

संदर्भ : - १.राष्ट्रीय दुग्धविकास मंडळ व महाराष्ट्र शासन यांच्यामध्ये दूध महासंघ
हस्तांतरणाचा दि. १५.०४.२०२४ रोजी झालेला करारनामा

२. NDDB Letter No. Mahanand:513 dt 15th April, 2024

उपरोक्त संदर्भानुसार दूध महासंघावर राष्ट्रीय दुग्धविकास मंडळ या संस्थेची प्रशासक म्हणून सन २०२४-२५ ते सन २०२८-२९ या कालावधीकरिता पुनरुज्जीवनाकरिता नियुक्ती झाली आहे. त्या अनुषंगाने राष्ट्रीय दुग्धविकास मंडळाच्या खाली नमूद केलेल्या अधिका-यांच्या नावासमोर नमूद केलेल्या विभागाचे विभागप्रमुख म्हणून पुढील आदेश होईपर्यंत नियुक्ती करण्यात येत आहे.

अ.क्र.	रा.दु.वि. मंडळ अधिका-याचे नांव	विभाग	बदलानंतर
१	श्री. वैभव मुनीश्वर	लेखा	डॉ. दिनेश सावंत, प्र. व. व्यवस्थापक यांची महाव्यवस्थापक (वित्त) व वि.स. या पदावरून कार्यमुक्तता करण्यात येत आहे.
२.	श्री. पी.बी. परमार	कार्मिक/प्रशासन, संपदा, सुरक्षा, परिवहन तसेच सर्व कायदेशीर दावे	श्री. हेमंत सरदेशमुख, प्र. उप व्यवस्थापक (संपदा) यांची विभागप्रमुख म्हणून कार्यमुक्तता
३	श्री. व्ही.व्ही.एलएन रेड्डी	दुग्धशाळा, उत्पादन, अॅसेप्टीक, अभियांत्रिकी प्रकल्प	सध्याच्या या सर्व विभागांच्या प्रमुखांना अतिरिक्त कार्यभारतून कार्यमुक्त करण्यात येत आहे.

सदरच्या आदेशाची अंमलबजावणी आदेशाच्या दिनांकापासून करण्यात येत असून, सध्याच्या विभागप्रमुखांनी कार्यभार हस्तांतरण करून पदस्थापना झालेल्या संबंधितांनी रुजू अहवाल निम्नस्वाक्षरीकारास सादर करावेत.

A. S. Halkar
(अनिल हातेकर)

व्यवस्थापकीय संचालक

प्रति,

सर्व संबंधित अधिकारी /कर्मचारी

प्रत : - सर्व विभागप्रमुख / युनिट प्रमुख, वै. नस्ती, समय कार्यालय, आय.टी.

गोरेगांव कार्यालय : महानंद दुग्धशाळा, पश्चिम दूतगती महामार्ग, गोरेगांव (पु), मुंबई ४०० ०६५.

दूरध्वनी क्र. २६८५६३६०/६१, फॅक्स : २६८५६७८०

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